

ORISSA HIGH COURT

FILING REPORT AS ON :14/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/38079/2026	ODISHA SMALL INDUSTRIES CORPORATION LTD. (OSMIC) CHITANK VS M/S. LAB SOLUTION, BBSR	OSMIC CHITANK VS PRAMOD KUMAR BOHIDAR	// () //	
2	D-BLAPL/24640/2026	DUKESH GANGELE VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS BISWARANJAN SAGARIA	// () //	AOR20220000467C202600018
3	D-BLAPL/24644/2026	JAGANNATH MADHI VS STATE OF ODISHA	BISWARANJAN SAGARIA VS SUVASHISH PATTANAIK	MALKANGIRI /606 /2024 () //	AOD20220004505C202600090
4	D-BLAPL/24648/2026	SANTOSH DAS @ PAPU VS STATE OF ODISHA	SUVASHISH PATTANAIK VS SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /225 /2026 () //	
5	D-BLAPL/24649/2026	BABU SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS KAUSTUVA MOHANTY	KHALLIKOTE /134 /2026 () //	
6	D-BLAPL/24651/2026	SAHID ANSARI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS BISWARANJAN DALAI	G.R.P.S.,SAMBALPUR /9 /2026 () //	
7	D-BLAPL/24653/2026	KABITA BARAL VS STATE OF ODISHA	BISWARANJAN DALAI VS SUJIT KUMAR SAHU	BANAPUR P.S. /236 /2025 () //	AOR20220003722C202600147
8	D-BLAPL/24654/2026	DJEDJE RAYMOND @ CHIJOKE JOHN OKOYE VS STATE OF ODISHA	SUJIT KUMAR SAHU VS AMITAV TRIPATHY	DARGHA BAZAR /39 /2025 () //	
9	D-BLAPL/24661/2026	AKSHYA DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS ARIJEET MISHRA	GHANTAPADA /88 /2026 () //	
10	D-BLAPL/24668/2026	BIJAYA @ BIJAY DAS @ BIJAY KUMAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS ARIJEET MISHRA	BANSADA /180 /2026 () //	
11	D-BLAPL/24670/2026	RABINDRA BAGH @ ANIL BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS ARIJEET MISHRA	JEYPORE TOWN /219 /2026 () //	

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12	D-BLAPL/24671/2026	KEDAR @ SALEEM KUMAR GUNTHA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /101 /2026 () //	
13	D-BLAPL/24674/2026	AJIT BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL SADAR PS /354 /2026 () //	
14	D-BLAPL/24675/2026	DAKTAR @ DAKTARA NAYAK VS STATE OF ODISHA	SAMVIT MOHANTY VS	TELKOI /152 /2026 () //	
15	D-BLAPL/24677/2026	DIPU @ PURNA CHANDRA NAYAK VS STATE OF ODISHA	ANSHUMAN DAS VS	ODAGAON /123 /2026 () //	
16	D-BLAPL/24683/2026	JOGESH THAKUR @ DHURU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KOMNA PS /284 /2026 () //	
17	D-BLAPL/24684/2026	SARFARAJ QUADRI @ BARJU VS STATE OF ODISHA	DALIRANI BEHURAY VS	/ /0 () //	
18	D-BLAPL/24691/2026	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /89 /2026 () //	
19	D-BLAPL/24692/2026	BISWAJIT DEHURY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BIKRAMPUR FCI /176 /2026 () //	AOD20250000009C202600102
20	D-BLAPL/24695/2026	SUBHANKAR DIGAL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 () //	
21	D-BLAPL/24699/2026	TUSHAR KHUNTIA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	/ /0 () //	
22	D-BLAPL/24708/2026	SRIKANTA BHOI VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	/ /0 () //	
23	D-BLAPL/24710/2026	NABA PANGI	PRASANTA KUMAR SAHOO	JEYPORE SADAR /42 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24711/2026	BABUL PRADHAN	SAUMYA RANJAN PRADHAN	BALIAPANDA /160 /2026	AOD20240000490C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/24713/2026	RASHIK BHOI	ANKANN PANDA	MUDANPUR RAMPUR /13 /2026	AOD20240000916C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/24716/2026	MD. KAMAL @ KAMALUDDIN	PABITRA KUMAR NAYAK	BANHARPALI /107 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/24724/2026	SATYANARAYAN DUTTA	JYOTI PRAKASH NAYAK	SULIAPADA /111 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24726/2026	DHABULU MUDULI	AMIT KUMAR SAHU	B.SINGHPUR /74 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24728/2026	BULU @ SURENDRA PRADHAN	JYOTIRMAYA SAHOO	BALUGAON P.S. /57 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/24729/2026	DEBASISH BEHERA	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/24731/2026	LOKANATH DUTTA	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/24733/2026	BALARAM JENA	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/24740/2026	AKASH DAS @ LIPU	BISWARANJAN MOHAPATRA	NIALI /154 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/24743/2026	DICHEN KUMAR MISHRA	MOHAN CHARAN BEHERA	BALASORE VIGILANCE /14 /2026	
		VS	VS	()	

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35	D-BLAPL/24750/2026	STATE OF ODISHA SUMANTA KUMAR SAHOO VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /148 /2026 ()	
36	D-BLAPL/24751/2026	STATE OF ODISHA DILLIP DAS VS	SIDDHARTH GOUTAM DAS VS	// NISCHINTAKOILI /89 /2026 ()	
37	D-BLAPL/24752/2026	STATE OF ODISHA ROSHAN PRADHAN VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
38	D-BLAPL/24754/2026	STATE OF ODISHA DEBA @ DEBENDRA PARIDA VS	SIDDHARTH GOUTAM DAS VS	// NISCHINTAKOILI /89 /2026 ()	
39	D-BLAPL/24756/2026	STATE OF ODISHA LAXMAN DAS VS	JAYANTA KUMAR MAJHI VS	// SORO /963 /2025 ()	
40	D-BLAPL/24763/2026	STATE OF ODISHA RABIN SATAPATHY VS	AMLAN SHAKTI PAUL VS	// PAHALA /80 /2025 ()	
41	D-BLAPL/24766/2026	STATE OF ODISHA AKASH GOUDA VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
42	D-BLAPL/24774/2026	STATE OF ODISHA SK. SAMSUDDIN VS	AMIT KUMAR PATRA VS	// PIPLI /376 /2026 ()	
43	D-BLAPL/24775/2026	STATE OF ODISHA SK. NAJMUL ARFIN @ MUNA @ HAPIJI VS	SMRUTI RANJAN ROUT VS	// JAGATPUR /198 /2018 ()	
44	D-BLAPL/24776/2026	STATE OF ODISHA MANAS BALABANTARAY VS	DURGA PRASAD PATTANAIAK VS	// / /0 ()	
45	D-BLAPL/24781/2026	STATE OF ODISHA NILANCHALA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// / /0 () //	

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46	D-BLAPL/24783/2026	SURESH SODI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /251 /2026 () //	
47	D-BLAPL/24786/2026	AJU @ AJAYA BALIARSINGH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KANAS /106 /2026 () //	
48	D-BLAPL/24787/2026	MUKESH JHARIYA VS STATE OF ODISHA	BISWAJIT NAYAK VS	BINIKA /127 /2026 () //	
49	D-BLAPL/24791/2026	MAMATA SAHOO VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// () //	AOR20240000004C202600046
50	D-BLAPL/24793/2026	ASHUTOSH SAHOO VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// () //	AOR20240000004C202600047
51	D-BLAPL/24805/2026	BINAY KUMAR GARNAYAK @ BINAYA KUMAR GARNAYAK VS STATE OF ODISHA(VIG.)	BINAY KANTA DWIBEDI VS	SAMBALPUR VIGILANCE /68 /2010 () //	
52	D-BLAPL/24809/2026	ROSHAN BEHERA ALIAS GUDDU VS STATE OF ODISHA	Ramanand Thanapati VS	// () //	AOR20230000173C202600003
53	D-CMP/37916/2026	INDRAJEET MOHANTY VS KHIROD CHANDRA JENA	SUVASHISH PATTANAIK VS	// () //	
54	D-CMP/37933/2026	PRADEEP KUMAR PATEL VS TARULATA NAYAK	SURYA NARAYAN SATPATHY VS	// () //	
55	D-CMP/37935/2026	ROSHAN NAYAK VS TARULATA NAYAK	SURYA NARAYAN SATPATHY VS	// () //	
56	D-CMP/37946/2026	NARENDRA KUMAR ROUT VS SANKARSAN MALLIK	PRAKASH KUMAR MISHRA VS	// () //	
57	D-CMP/37985/2026	UMAKANTA SAHOO	AJIT KUMAR TRIPATHY	//	

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		VS	VS	0	
		KUMUDUNI SAHOO		//	
58	D-CMP/37992/2026	RINARANI @ REENARANI DAS	SIDHESWAR MALLIK	//	
		VS	VS	0	
		BULA @ BRUNDABAN DIXIT		//	
59	D-CMP/38039/2026	JYOTSNAMAYEE DASH	AMIT PRASAD BOSE	//	
		VS	VS	0	
		SEEMA AGARWALA		//	
60	D-CMP/38082/2026	NILAKANTHESWAR MAHADEV BIJE	SWAPNAJYOTI JENA	//	AOR20260000273C202600030
		VS	VS	0	
		AKSHAYA KUMAR ROUL		//	
61	D-CMP/38084/2026	DIPAK KUMAR DIXIT	KARUNAKAR GAYA	//	AOD20240000640C202600004
		VS	VS	0	
		ABADULA RASID KHAN		//	
62	D-CMP/38141/2026	MATHURA SA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		GOLAPI SAHU		//	
63	D-CMP/38162/2026	PRAFULLA KUMAR SAHU	PRAMODA KUMAR MISHRA	//	
		VS	VS	0	
		HIRANYA KUMAR SAHU		//	
64	D-CMP/38193/2026	PRAMOD KUMAR SAHOO	JITENDRA SAMANTARAY	//	
		VS	VS	0	
		PRAMILA MALLIK		//	
65	D-CMP/38195/2026	SUBODH KUMAR SATPATHY	ABHILASH MISHRA	//	
		VS	VS	0	
		SANDEEP KUMAR SATPATHY		//	
66	D-CMP/38197/2026	ABHIMANYU MALLIK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		BASANTI KHATUA		//	
67	D-CMP/38198/2026	BAMANA PANIGRAHI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		PRAKASH PANIGRAHI		//	
68	D-CONTC/37910/2026	ARUN KUMAR JENA	ADV.	//	
		VS	VS	0	

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69	D-CONTC/37911/2026	JAGNESWAR JENA, B.E.O., BASTA, BALASORE		//	
		KHAGENDRA NATH SAHOO	ADV.	//	
		VS	VS	0	
70	D-CONTC/37923/2026	PROMOD KUMAR NAYAK, CONSOLIDATION OFFICER, SIMULIA		//	
		PRADEEP KUMAR MOHANTY	SWETLANA DAS	//	AOD20240000748C202600010
		VS	VS	0	
71	D-CONTC/37928/2026	NBS RAJPUT, PRINCIPAL SECRETARY COMMERCE AND TRANSPORT DEPTT.		//	
		SADANANDA PRADHAN	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
72	D-CONTC/37929/2026	ARAVIND AGRAWAL, IAS		//	
		NIHAR KANTA BISWAL	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		B.PARAMESWARAN, IAS		//	
73	D-CONTC/37938/2026	SIPRA ROUT	ADV.	//	
		VS	VS	0	
74	D-CONTC/37941/2026	KRUSHNA PRASAD PATTANAIK, SUPERINTENDENT OF POLICE, SIGNAL, TULASIPUR, CUTTACK		//	
		SK.ASIF SALIM	ADV.	//	
		VS	VS	0	
		RABI NARAYAN PADHI, OAS (JB), TAHASILDAR, JAJPUR		//	
75	D-CONTC/37948/2026	PRASANNA KUMAR PRADHAN	ADV.	//	
		VS	VS	0	
		GIRISH S.N., IAS		//	
76	D-CONTC/37949/2026	DR. JAYADEV SAHOO	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
77	D-CONTC/37970/2026	DURGA PADHI	ADV.	//	
		VS	VS	0	
		ARBINDA MAHAKUD, INSPECTOR IN CHARGE, DHANUPALI P.S		//	
78	D-CONTC/37977/2026	DR. SANTOSH KUMAR JENA	ADV.	//	
		VS	VS	0	
		ASWATHY S, I.A.S		//	
79	D-CONTC/37984/2026	DR. KUMARMANI NAYAK	ADV.	//	
		VS	VS	0	
		MANORANJAN NAYAK, O.F.S, KHORDHA		//	

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80	D-CONTC/37990/2026	DR.JAYADEV SAHOO VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //	
81	D-CONTC/37991/2026	HIMANSHU KUMAR NATH VS NBS RAJPUT, I.A.S	ADV. VS	// 0 //	
82	D-CONTC/37993/2026	CHITTA RANJAN BISWAL VS SANJAY KUMAR SINGH, IAS	SHASHI BHUSAN JENA VS	// 0 //	
83	D-CONTC/37995/2026	SURENDRA PRASAD MALLIK VS JAYANTA KUMAR JAYASINGH, (OAS)TAHASILDAR, BHUBANESWAR	CHIRANJEEV BIDYABHUSHAN VS	// 0 //	
84	D-CONTC/37998/2026	SMITA SATPATHY VS JAYANTA KUMAR JAYASINGH, (OAS)TAHASILDAR, BHUBANESWAR	CHIRANJEEV BIDYABHUSHAN VS	// 0 //	
85	D-CONTC/38009/2026	SOURAVA ROUT VS SATYABRATA ROUT, SECRETARY, ODISHA LEGISLATIVE ASSEMBLY, KHURDA	SUBRAT MISRA VS	// 0 //	
86	D-CONTC/38014/2026	PURNA CHANDRA PARIDA VS MADHUSUDAN DASH, IAS	ADV. VS	// 0 //	
87	D-CONTC/38028/2026	KESAB CHANDRA MOHANTY VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //	
88	D-CONTC/38031/2026	BALKRUSHNA GARNAYAK VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //	
89	D-CONTC/38033/2026	KISHOR GARANAYAK VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //	
90	D-CONTC/38034/2026	BAHADUL DAS VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //	
91	D-CONTC/38050/2026	BASANT KUMAR GARANAYAK	ADV.	//	

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		VS	VS	0	
92	D-CONTC/38052/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA		//	
		RAJKISHORE MISHRA	ADV.	//	
		VS	VS	0	
93	D-CONTC/38056/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA		//	
		PABITRA MOHANTY	ADV.	//	
		VS	VS	0	
94	D-CONTC/38057/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA		//	
		ANITA BEHERA	ADV.	//	
		VS	VS	0	
		HEMAKANTA SAY, IAS		//	
95	D-CONTC/38074/2026	MANOJ KUMAR SAHOO	ADV.	//	
		VS	VS	0	
96	D-CONTC/38077/2026	BICHITRA KUMAR SAMAL, M.D., ODISHA LIFT IRRIGATION CORPORATION, BHUBANESWAR		//	
		RABINARAYAN ROUT	NRUSINGH CHARAN ROUT	//	
		VS	VS	0	
97	D-CONTC/38090/2026	BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, BHUBANESWAR		//	
		KUTARTHA MISHRA	ADV.	//	
		VS	VS	0	
98	D-CONTC/38093/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA		//	
		BIDYADHAR GARNAYAK	ADV.	//	
		VS	VS	0	
99	D-CONTC/38097/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA		//	
		SUMANTA KUMAR DHAR	ADV.	//	
		VS	VS	0	
100	D-CONTC/38101/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA		//	
		RAJKISHOR PRADHAN	ADV.	//	
		VS	VS	0	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	
101	D-CONTC/38104/2026	REBATI KANTA KANUNGO	ADV.	//	
		VS	VS	0	
		USHA PADHEE, IAS		//	
102	D-CONTC/38106/2026	AJIT KUMAR SAHOO	ADV.	//	
		VS	VS	0	

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103	D-CONTC/38108/2026	USHA PADHEE, IAS PRAKASH CHANDRA BISWAL VS	ADV. VS	// // 0	
104	D-CONTC/38111/2026	USHA PADHEE, IAS HEMALATA MOHANTY VS	ADV. VS	// // 0	
105	D-CONTC/38116/2026	LAXMIKANTA JENA, BRANCH MANAGER, UCO BANK, BHUBANESWAR KARTIKA CHANDRA DAS VS	ADV. VS	// // 0	
106	D-CONTC/38135/2026	USHA PADHEE, IAS BIRA KISHORE MISHRA VS	ADV. VS	// // 0	
107	D-CONTC/38139/2026	SANJEEB KUMAR MISHRA, IAS BIRA KISHORE MISHRA VS	ADV. VS	// // 0	
108	D-CONTC/38144/2026	ARAVINDA AGRWAL, IAS VICTIM VS	ADV. VS	// // 0	
109	D-CRLA/24658/2026	RISHIKESH DNYANDEO KHILARI, IPS RATHIA NAIK @ RATH NAIK VS	RAMANIKANTA PATTANAIK VS	DHENKANAL SADAR /646 /2021 0	
110	D-CRLA/24666/2026	STATE OF ODISHA JANAKA JANI VS	NIRANJAN PANDA VS	// BELAGARH /48 /2024 0	
111	D-CRLA/24696/2026	STATE OF ODISHA PAPU@PRIYABRATA MISHRA VS	PRANAB RANJAN CHHATOI VS	// MAHILA P.S.(BBSR) /221 /2011 0	
112	D-CRLA/24706/2026	STATE OF ODISHA RANJAN SAHU VS	ABHAS MOHANTY VS	// INDUASTRIAL,NISA /260 /2026 0	
113	D-CRLA/24758/2026	STATE OF ODISHA BAPUN DAS@SHRUTAN DAS VS	SURYAKANTA DWIBEDI VS	// SULIAPADA /69 /2021 0	
		STATE OF ODISHA		//	

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114	D-CRLA/24803/2026	GANDHIJI MAHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /435 /2026 () //	
115	D-CRLA/24806/2026	NARASINGH BHUMIA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /116 /2024 () //	
116	D-CRLMA/24744/2026	SUSANTA KUMAR BEHERA VS STATE OF ODISHA	MITALEE JESTHI VS	CHANDAKA P.S. /176 /2026 () //	
117	D-CRLMC/24646/2026	ASMAT SHAH VS SUMITRA PADHY	SK. ZAFARULLA VS	/ /0 () //	
118	D-CRLMC/24652/2026	BUDHU BISHI@TARANI BISHI VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /3 /2025 () //	
119	D-CRLMC/24660/2026	TAPAN SETHI VS STATE OF ODISHA	ASISH CHANDRA RATH VS	/ /0 () //	
120	D-CRLMC/24682/2026	DR. PIYUSH AGARWAL VS STATE OF ODISHA	TANMAY MISHRA VS	MANGALA BAG /153 /2022 () //	
121	D-CRLMC/24687/2026	RITA BHOI VS STATE OF ODISHA	APARESH BHOI VS	/ / () //	AOR20220001814C202600019
122	D-CRLMC/24693/2026	HRUSIKESH PADHAN VS STATE OF ODISHA	PUJARANI MUDULI VS	AMBABHONA /153 /2021 () //	AOR20260000160C202600032
123	D-CRLMC/24701/2026	SUNIL SENAPATI VS KIA SAHU@SENAPATI	MANAS KUMAR CHAND VS	/ /0 () //	
124	D-CRLMC/24727/2026	SURESH MAJHI VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //	
125	D-CRLMC/24730/2026	KULAMANI MISHRA	AMITABH PANDA	BALASORE VIGILANCE /59 /2010	

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		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
126	D-CRLMC/24738/2026	SHAKTI RANJAN DASH @ GANESH DASH	ASHOK KUMAR SARANGI	RANPUR /136 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/24741/2026	SABYASACHI DAS	MITALEE JESTHI	LAXMISAGAR P.S. /435 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/24747/2026	JEET @ JIHIT @ ABHIJIT MAHURIA	SURYAKANTA DASH	JEYPORE SADAR /142 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/24755/2026	DHARMENDRA MISHRA	ASHIS KUMAR MISHRA	KHAPRAKHOL /43 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/24761/2026	AFROS KHAN	BHABANI SHANKAR DASPARIDA	DUNGURIPALI /118 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/24788/2026	JABIR KHAN	BYOMAKESH TRIPATHY	BADACHANA /464 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/24804/2026	BAGULI @ KARUNAKAR BEHERA	KABIRAJ PRADHAN	RANPUR /82 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/24672/2026	GITANJALI NAYAK	BRAJA MOHAN SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/24678/2026	PRADYUMNA KUMAR KANUNGO	BISWAJIT MAHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/24679/2026	SWAMI NITYABODHANANANDA	SUSANTA KUMAR TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/24685/2026	GANESWAR SAHOO	PRANAB RANJAN CHHATOI	/ /0	
		VS	VS	()	

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137	D-CRLMP/24705/2026	STATE OF ODISHA PANCHANAN MAHAKUD VS	KHIROD KUMAR SWAIN VS	// / /0 0	
138	D-CRLMP/24757/2026	STATE OF ODISHA MANORAMA TRIPATHY @ DASH VS	SIBA SANKAR SAMANTARAY VS	// / /0 0	
139	D-CRLMP/24769/2026	STATE OF ODISHA SANJUKTA MOHANTY VS	JAYANTA KUMAR MAJHI VS	// / /0 0	
140	D-CRLMP/24782/2026	STATE OF ODISHA VICTIM VS	BYOMAKESH TRIPATHY VS	// / /0 0	
141	D-CRLMP/24784/2026	STATE OF ODISHA VICTIM VS	BYOMAKESH TRIPATHY VS	// / /0 0	
142	D-CRLMP/24789/2026	STATE OF ODISHA SASHIPRIYA SUBUDHI VS	BYOMAKESH TRIPATHY VS	// / /0 0	
143	D-CRLMP/24792/2026	STATE OF ODISHA PRITI PRADHAN VS	BYOMAKESH TRIPATHY VS	// / /0 0	
144	D-CRLMP/24794/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	ACHYUTANANDA PATTANAIK VS	// / / 0	AOD20240000586C202600235
145	D-CRLMP/24795/2026	STATE OF ODISHA SANJUA JETHI VS	BYOMAKESH TRIPATHY VS	// / /0 0	
146	D-CRLMP/24796/2026	STATE OF ODISHA ARATI MOHAPATRA VS	ALOK KUMAR MOHAPATRA VS	// / /0 0	
147	D-CRLMP/24798/2026	STATE OF ODISHA KAJAL RAY VS	ALOK KUMAR MOHAPATRA VS	// / /0 0	
		STATE OF ODISHA		//	

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148	D-CRLMP/24801/2026	HARAPRIYA MISHRA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS VS	// 0 0 //	
149	D-CRLREV/24645/2026	SUSHANTA KUMAR DHALASAMANTA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS VS	MARKAT NAGAR /229 /2020 0 //	
150	D-CRLREV/24656/2026	MADAN MOHAN DALAI VS STATE OF ODISHA	MANAS KUMAR CHAND VS VS	BAIDYANATHPUR /518 /2025 0 //	
151	D-CRLREV/24681/2026	MANORANJAN JENA VS STATE OF ODISHA	AKASH BHUYAN VS VS	NIKIRAI /10 /2021 0 //	
152	D-CRLREV/24697/2026	SRIDHARA SAHOO VS STATE OF ODISHA	KASHINATH PATTANAIK VS VS	NARASINGHPUR /10 /2024 0 //	
153	D-CRLREV/24715/2026	JAYARAM NAIK @ NAYAK @ JAI VS STATE OF ODISHA	BASANTA KUMAR DAS VS VS	MALGODOWN /133 /2003 0 //	
154	D-CRLREV/24717/2026	SUSANTA KUMAR NAYAK VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS VS	MAHANGA /243 /2023 0 //	AOD20260000268C202600009
155	D-CRLREV/24722/2026	SATYAJIT PRUSTY VS STATE OF ODISHA	PRATIK NAYAK VS VS	MAHANGA /243 /2023 0 //	
156	D-CRLREV/24799/2026	BALARAM SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS VS	// 0 0 //	AOD20240000366C202600131
157	D-CRLREV/24802/2026	BIKASH BHOI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS VS	KHURDA SADAR /142 /2021 0 //	
158	D-CRP/38170/2026	SHRADHANJALI MISHRA VS RABINDRA KUMAR BARAL	ADISHA MOHANTY VS VS	// 0 0 //	
159	D-CRP/38192/2026	M.L.T.C., ENERGY INDIA PVT.LTD.,	BHABANI SANKAR DAS	//	

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		VS	VS	0	
		M.B. AGENCY, BALASWAR		//	
160	D-FAO/37936/2026	PURNA CHANDRA ROUT	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-MATA/38005/2026	ANITA BEHERA	RAMAKANTA PANDA	//	AOD20240000348C202600025
		VS	VS	0	
		ALOK KUMAR TARAI		//	
162	D-MSA/38112/2026	GRAND BAZAAR DEVELOPERS LLP.	SOUMYA MISHRA	//	
		VS	VS	0	
		ANURADHA SAHOO		//	
163	D-MSA/38118/2026	GRAND BAZAAR DEVELOPERS LLP.	SOUMYA MISHRA	//	
		VS	VS	0	
		SUKANATA KUMAR PATI		//	
164	D-MSA/38128/2026	GRANDA BAZAAR DEVELOPERS LLP.	SOUMYA MISHRA	//	
		VS	VS	0	
		ASHOK KUMAR SAHOO		//	
165	D-MSA/38137/2026	GRAND BAZAAR DEVELOPERS LLP.	SOUMYA MISHRA	//	
		VS	VS	0	
		SANTOSH KUMAR BEHERA		//	
166	D-RPFAM/37957/2026	RAJALAXMI MAHANKUDA	ASHOK KUMAR PRADHAN	//	AOR20220001590C202600009
		VS	VS	0	
		ARENDRA BASUDEV		//	
167	D-RSA/38029/2026	SHIRISH CHANDRA DUTTA	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		SATYANARAYAN GHOSH		//	
168	D-RSA/38037/2026	ARUN SAMAL @ ARUN KUMAR SAMAL	ARUN KUMAR MISHRA-2	//	
		VS	VS	0	
		BASANTA KUMAR SAMAL		//	
169	D-RSA/38046/2026	ANURADHA BOSE	ALEKH CHANDRA MOHANTY	//	
		VS	VS	0	
		DEEPALI BOSE		//	
170	D-RSA/38105/2026	T. SATISH KUMAR PATRO	UMA CHARAN MISHRA	//	
		VS	VS	0	

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171	D-RSA/38149/2026	CH. SARITA PATRO SEBATI @ SEBATI LATA JENA VS GOLAK @ ARJUNA JENA	SIVA SANKAR CHAINI VS	// // 0 //	
172	D-RSA/38153/2026	TADI CHINNA REDDY VS LINGARAJ KUANR	BUDHIRAM DAS VS	// 0 //	
173	D-RVWPET/38085/2026	STATE OF ODISHA VS NIRAKAR KUNDU	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000194C202600296
174	D-RVWPET/38086/2026	STATE OF ODISHA VS ABHIMANYU MOHANTY	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000194C202600295
175	D-RVWPET/38087/2026	STATE OF ODISHA VS SHASHI BHUSAN MOHANTY	ARABINDA TRIPATHY,A.G.A VS	// 0 //	LOD20240000194C202600298
176	D-RVWPET/38129/2026	RATAN KUMAR PASPUREDDY VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// 0 //	AOR20220001616C202600049
177	D-RVWPET/38154/2026	SECRETARY OF HEALTH AND FAMILY WELFARE DEPT VS ANIL KUMAR NANDA	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202600299
178	D-RVWPET/38159/2026	INDIANA ENGINEERING WORKS PVT LTD VS UNION OF INDIA	Diptanshu Nanda VS	// 0 //	AOD20240000891C202600016
179	D-RVWPET/38189/2026	SECRETARY OF HEALTH AND FAMILY WELFARE DEPT VS LALATENDU DAS	GOVT OF ODISHA VS	// 0 //	LOD20240000172C202600277
180	D-STREV/38196/2026	M/S. GANPATI ENTERPRISES, BBSR VS STATE OF ODISHA	ASIT KUMAR DASH VS	// 0 //	
181	D-TRP(C)/38088/2026	AAAYASA PRIYADARSINI VS SOUMYA RANJAN SAHOO	DIGAMBAR SETHI VS	// 0 //	AOD20240000364C202600200

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182	D-TRPCRL/24735/2026	SANTANU DUARI VS RAKHI SINGH	OM SWARUP VS	PIPLI /409 /2024 0 //	
183	D-WA/37951/2026	STATE OF ODISHA VS NARUSU SETHY	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202600283
184	D-WA/37952/2026	STATE OF ODISHA VS RANJAN KUMAR SETHY	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202600282
185	D-WA/37953/2026	STATE OF ODISHA VS MANAS KUMAR GIRI	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202600284
186	D-WA/37955/2026	STATE OF ODISHA VS SANTOSH KUMAR DAKSHINRAY	SASWAT DAS, AGA VS	// 0 //	LOD20240000200C202600280
187	D-WA/37997/2026	LAXMIPRIYA BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
188	D-WA/38000/2026	PRASANTA KUMAR ROUTRAY VS REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600154
189	D-WA/38001/2026	NRUSINGHA NATH BEHERA VS REGISTRAR UTKAKL UNIVERSITY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600155
190	D-WA/38002/2026	GANESHWAR SAHOO VS REGISTRAR UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600156
191	D-WA/38003/2026	GAJENDRA BEHURA VS REGISTRAR UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600157
192	D-WA/38004/2026	STATE OF ODISHA VS MANAS KUMAR DAS	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202600285
193	D-WA/38007/2026	JAYASHREE BEHERA	MANOJA KUMAR KHUNTIA	//	

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194	D-WA/38155/2026	VS STATE OF ODISHA COMMISSIONER CUM SECRETARY OF SCHOOL AND VS RAJENDRA PRASAD PAIK	VS VS	0 // //	LOD20240000194C202600300
195	D-WP(C)/37896/2026	HEMANTA KUMAR DASH VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
196	D-WP(C)/37897/2026	RAJAKISHORE BARADA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
197	D-WP(C)/37898/2026	KARTIK CHANDRA JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600215
198	D-WP(C)/37899/2026	DEBASISH SAHOO VS UCO BANK, DHENKANAL	SURENDRA NATH PANDA VS	// 0 //	
199	D-WP(C)/37900/2026	TAMALILATA MISHRA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
200	D-WP(C)/37901/2026	SANJUKTA BEURA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
201	D-WP(C)/37902/2026 WP(C)/26162/2026	ASHOK JENA VS THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL	RAJESH RANJAN SAHOO VS	// 0 //	
202	D-WP(C)/37903/2026 WP(C)/26093/2026	SRIDHAR TRIPATHY VS SUB COLLECTOR, NILAGIRI, BALASORE	BIRAJA PRASANNA DAS VS	// 0 //	
203	D-WP(C)/37904/2026	M.AMAR SREENU VS PRAVEENA MULAKALA	OM SWARUP VS	// 0 //	
204	D-WP(C)/37905/2026	SUKANTI RANASINGH VS	ARJUNA CHARANA BEHERA VS	// 0	

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		STATE OF ODISHA		//	
205	D-WP(C)/37906/2026	PRAMILA MALLICK @ PRAMILA ANTHONY	ANUPAM RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
206	D-WP(C)/37907/2026	MALIKA DEI	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
207	D-WP(C)/37908/2026	MALECKUNNEL PHILIP VARGHESE	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE STATE TAX OFFICER, SAMBALPUR-I CIRCLE, SAMBALPUR		//	
208	D-WP(C)/37909/2026	DILLIP KUMAR NANDA	BHUBANANANDA LENKA	//	
		VS	VS	0	
		DIRECTOR OF ESTATES, ODISHA, BHUBANESWAR		//	
209	D-WP(C)/37912/2026	SASMITA PANDA	ATUL TRIPATHY	//	
	WP(C)/26102/2026	VS	VS	0	
		STATE OF ODISHA		//	
210	D-WP(C)/37913/2026	HIMANSHU SEKHAR SAHOO	ATUL TRIPATHY	//	
	WP(C)/26103/2026	VS	VS	0	
		STATE OF ODISHA		//	
211	D-WP(C)/37914/2026	BIRANCHI MAJHI	KABIRAJ PRADHAN	//	
	WP(C)/26141/2026	VS	VS	0	
		STATE OF ODISHA		//	
212	D-WP(C)/37915/2026	GYANA RANJAN DAS	ATUL TRIPATHY	//	
	WP(C)/26098/2026	VS	VS	0	
		STATE OF ODISHA		//	
213	D-WP(C)/37917/2026	RAJENDRA KHILA	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BHUBANESWAR		//	
214	D-WP(C)/37918/2026	S.T MINERALS PVT.LTD., CUTTACK ROAD, BHUBANESWAR	ANWAR BH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
215	D-WP(C)/37919/2026	BIJAYALAXMI SAHOO	KEDAR CHANDRA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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216	D-WP(C)/37920/2026	SNIGDHARANI SAHOO VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// 0 //	
217	D-WP(C)/37921/2026	ACHYUTANANDA MISHRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
218	D-WP(C)/37922/2026	DEEPAK KUMAR SWAIN VS STATE OF ODISHA	MANASH KUMAR PRADHAN VS	// 0 //	
219	D-WP(C)/37924/2026	REENA BISWAL VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //	
220	D-WP(C)/37925/2026	NRUSINGH MALIK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// 0 //	
221	D-WP(C)/37926/2026	SUSANTA KUMAR MAHAPATRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
222	D-WP(C)/37927/2026	KARTIK KUMAR ACHARYA VS STATE OF ODISHA	SUBHADUTTA ROUTH VS	// 0 //	
223	D-WP(C)/37930/2026	ABHIMANYU NAYAK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //	
224	D-WP(C)/37931/2026	SUBHRANSU KUMAR NAYAK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //	
225	D-WP(C)/37932/2026	TAPAS RANJAN MOHAPATRA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //	
226	D-WP(C)/37934/2026	ALOK PATI VS BRANCH MANAGER, IDFC FIRST BANK LTD., NAYAGARH	PRAKASH KUMAR MISHRA VS	// 0 //	
227	D-WP(C)/37937/2026	PRADEP NAYAK	BIJAYA KUMAR PARIDA 2	//	AOD20220001998C202600028

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		VS	VS	0	
228	D-WP(C)/37939/2026	STATE OF ODISHA		//	
		KHITISUTA DAS	ANUGRAHA NARAYAN SAMANTRAY	//	AOD20260000401C202600015
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/37940/2026	RASHMI RANJAN SINGH	LAXMIKANTA TRIPATHY	//	AOD20240000679C202600002
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/37942/2026	TAPAN KUMAR ARKA	ASHUTOSH KUARNR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/37943/2026	SAHIL AND SAHIL SUPPLIER, JAGATSINGPUR	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		INSPECTOR IN CHARGE KUJANGA POLICE STATION, JAGATSINGHPUR		//	
232	D-WP(C)/37944/2026	KUSHABANTA ARKA	ASHUTOSH KUARNR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/37945/2026	BIDHU BHUSAN MOHANTY	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		INSPECTOR-IN-CHARGE KUJANGA POLICE STATION, JAGATSINGHPUR		//	
234	D-WP(C)/37947/2026	KALPITA MOHANTY	ANSHUMAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/37950/2026	KRUSHNA CHARAN SAHOO	BHAKTADAS MOHANTY	//	
	WP(C)/26106/2026	VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/37954/2026	PANKAJ KUMAR MOTWANI	PRAVASH CHANDRA JENA	//	
	WP(C)/26140/2026	VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/37956/2026	M/S.GREEN INDIA INFRA PROJECT LTD., GANJAM	MAHARSHI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/37958/2026	MANAGING COMMITTEE OF SRI SRI PAGALABABA	ORIL PHUMSACHIN MOHAPATRA	//	AOD20220001927C202600119
		VS	VS	0	

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239	D-WP(C)/37959/2026	STATE OF ODISHA ABHINABA PATTNAIK VS	KUNAL KUMAR SWAIN VS	// // 0	
240	D-WP(C)/37960/2026	STATE OF ODISHA MANAGING COMMITTEE OF MAA CHHUALIA PANCHAYAT VS	BIJAY KUMAR MODA VS	// // 0	AOD20220001927C202600120
241	D-WP(C)/37961/2026	STATE OF ODISHA MANAGING COMMITTEE OF CHINTAMANI HIGH SCHOOL VS	MOULANABAI MOHAPATRA VS	// // 0	AOD20220001927C202600121
242	D-WP(C)/37962/2026	STATE OF ODISHA BIJAY KUMAR SETHY VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202600134
243	D-WP(C)/37963/2026	STATE OF ODISHA BHUBAN CHANDRA DEY @ BHUBAN CHANDRA DEY VS	VIKASH CHANDRA PARIJA VS	// // 0	
244	D-WP(C)/37964/2026	STATE OF ODISHA DHRUBA CHARAN BEHERA VS	DHIRENDRA KUMAR DAS VS	// // 0	
245	D-WP(C)/37965/2026	STATE OF ODISHA MANAS KUMAR JENA VS	SUBASH CH PANI VS	// // 0	
246	D-WP(C)/37966/2026	STATE OF ODISHA ADIKANDA RAJ VS	SUBASH CH PANI VS	// // 0	
247	D-WP(C)/37967/2026	STATE OF ODISHA PRASANTA KUMAR MAHAKUD VS	ASHUTOSH MOHANTA VS	// // 0	
248	D-WP(C)/37968/2026	STATE OF ODISHA CHINMAYA KUMAR DEO VS	SUBASH CH PANI VS	// // 0	
249	D-WP(C)/37969/2026	STATE OF ODISHA RAGHU NATH SAHOO VS STATE OF ODISHA	NIRANJAN PANDA VS	// // 0 //	

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250	D-WP(C)/37971/2026	INDIRA PRIYADARSHANI BARIK VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //	
251	D-WP(C)/37972/2026	TELANGANA ROJA @ T.ROJA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //	
252	D-WP(C)/37973/2026	BULA DAKUA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
253	D-WP(C)/37974/2026	THE DIRECTOR, SUNSHINE HOSPITAL, LAXMISAGAR, Bhubaneswar, KHORDHA VS ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR	RISHABH BIREN VS	// 0 //	
254	D-WP(C)/37975/2026 WP(C)/26164/2026	SASMITA NAYAK VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	// 0 //	
255	D-WP(C)/37976/2026	MADHUSUDAN PATNAIK VS ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI	NIRANJAN BISWAL VS	// 0 //	
256	D-WP(C)/37978/2026	SOUMYA PRAVA SEN VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //	
257	D-WP(C)/37979/2026	TUSHARKANTA PARIJA VS ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI	NIRANJAN BISWAL VS	// 0 //	
258	D-WP(C)/37980/2026	DILLIP KUMAR DAS VS COLLECTOR CUM CHAIRMAN, R.T.A., PURI	KRUSHNA CHANDRA DASH VS	// 0 //	
259	D-WP(C)/37981/2026	PABITRA MOHAN SAHOO VS STATE OF ODISHA	BHAKTISUDHA SAHOO VS	// 0 //	AOD20260000112C202600003
260	D-WP(C)/37982/2026	SADHU CHARAN BEHERA VS ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI	NIRANJAN BISWAL VS	// 0 //	
261	D-WP(C)/37983/2026	PRADEEP KUMAR SAHOO	PRASANTA KUMAR SATAPATHY	//	

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		VS	VS	0	
		LIC HOUSING FINANCE LTD, (LICHFL) BHUBANESWAR		//	
262	D-WP(C)/37986/2026	AJAYA KUMAR ROUT	KARTIK CHANDRA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/37987/2026	PRAVAKAR ROUT	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/37988/2026	SARANGADHAR DAS	ALOK KUMAR PANDA	//	AOD20220003081C202600025
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/37989/2026	RANJAN DAS	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/37994/2026	BALARAM SWAIN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/37996/2026	KUNAL CHANDRA RANASANDHA	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/37999/2026	SIBARAM POLEI	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/38006/2026	SARANGADHAR DAS	ALOK KUMAR PANDA	//	AOD20220003081C202600026
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/38008/2026	TRUPTI MOHANTY	RANJAN KUMAR ROUT	//	AOR20260000273C202600029
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/38010/2026	DR.RABINDRA BEHERA	KALPATARU KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/38011/2026	CHITARANJAN SAHOO	BHAKTISUDHA SAHOO	//	AOD20260000112C202600004
		VS	VS	0	

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273	D-WP(C)/38012/2026	STATE OF ODISHA LATA PRUSTY VS GENERAL MANAGER EAST COAST RAILWAYS	HIMANSHU BHUSAN DASH VS	// // 0 //	AOD20240000698C202600021
274	D-WP(C)/38013/2026	NARAYAN NAYAK VS UNION OF INDIA	SAILAZA NANDAN DAS VS	// 0 //	
275	D-WP(C)/38015/2026	MAHENDRA RANBIDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600216
276	D-WP(C)/38016/2026	SRIJAYA KUMAR SAHU VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
277	D-WP(C)/38017/2026	GOBARDHAN MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600217
278	D-WP(C)/38018/2026	NARAYAN KUMAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600218
279	D-WP(C)/38019/2026	M/S. SUDHAKAR BEHERA, ANUGUL VS ASST. COMMNER., GST AND CENTRAL EXCISE, ANUGUL	BIBHUTI BHUSAN PANDA VS	// 0 //	
280	D-WP(C)/38020/2026	LOKANATH PATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202600194
281	D-WP(C)/38021/2026	DR. SUJATA SAMANTROY VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
282	D-WP(C)/38022/2026	TIRANA KUMAR SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202600195
283	D-WP(C)/38023/2026	DR.SEKANDORA SARADA VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	

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284	D-WP(C)/38024/2026	AMRITA KUMARI MOHAPATRO VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
285	D-WP(C)/38025/2026	DIBYA RANJAN JALLI VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
286	D-WP(C)/38026/2026	LAXMAN KAND VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
287	D-WP(C)/38027/2026	BANSIDHAR GOUDA VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
288	D-WP(C)/38030/2026	SUDARSAN PALEI VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	
289	D-WP(C)/38032/2026	DR.SURAJ KUMAR SAHOO VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
290	D-WP(C)/38035/2026	BIRENDRA KUMAR NAYAK VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
291	D-WP(C)/38036/2026	MADAN MOHAN DWIBEDY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
292	D-WP(C)/38038/2026	SURENDRA NATH MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
293	D-WP(C)/38040/2026	RAVINDRA KUMAR JAGADEV VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
294	D-WP(C)/38041/2026	DR. P. SUNAMA PATRO VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
295	D-WP(C)/38042/2026	MANORANJAN BARIK	TUSHAR KANTA NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/38043/2026	MANAS KUMAR BEHERA	SAMBIT PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/38044/2026	NAYANA MANDINGA	SANJAYA NARAYAN SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/38045/2026	DR. PRABHAS DASH	KALPATARU KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/38047/2026	SASMITA KUMARI SWAIN	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/38048/2026	DR. GOKULANANDA PATRO	KALPATARU KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/38049/2026	BASUDEV MOHAPATRA	SUNKURU SUDHAKAR RAO	//	
		VS	VS	0	
		STHITIPRAGYA SATAPATHY		//	
302	D-WP(C)/38051/2026	FALGUNI ROUT	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/38053/2026	PRAVAKAR PRADHAN	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/38054/2026	AKSHAYA KUMAR PANDA	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/38055/2026	BANSHIDHAR BHOL	ADISHA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/38058/2026	GAJENDRA BEHERA	LAMBODAR PRADHAN	//	
		VS	VS	0	

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307	D-WP(C)/38059/2026	TAHASILDAR, MAHAKALAPARA, KENDRAPARA SUSMITA PANDA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// // 0 //	AOR20220001583C202600222
308	D-WP(C)/38060/2026	JALADHAR NANDA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	AOR20220001583C202600220
309	D-WP(C)/38061/2026	MAA MANGALA SELF HELP GROUP, SUBARNAPUR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
310	D-WP(C)/38062/2026	BANAMALI SAHOO VS UNION OF INDIA	BISHNU PRASAD RATH VS	// 0 //	AOD20230000467C202600046
311	D-WP(C)/38063/2026	NARAYAN CHOUDHURI VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	AOR20220001583C202600221
312	D-WP(C)/38064/2026	LAXMIDHAR PATRA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	AOR20220001583C202600219
313	D-WP(C)/38065/2026	DR.SHRINIBAS SETHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
314	D-WP(C)/38066/2026	CHANDRA MOHAN JENA VS STATE OF ODISHA	SASMITA MOHAPATRA VS	// 0 //	
315	D-WP(C)/38067/2026	DR.SAILENDU RAUT VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
316	D-WP(C)/38068/2026	NORTH ORISSA CHAMBER OF COMMERCE AND INDUSTRY VS STATE OF ODISHA	GOURY MOHAN RATH VS	// 0 //	
317	D-WP(C)/38069/2026	BIDYARANI DAS VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	

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318	D-WP(C)/38070/2026	DR.VICKY PRASAD JENA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
319	D-WP(C)/38071/2026	DR. DHARASHREE SHRABANI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
320	D-WP(C)/38072/2026	DR.JOGESHWAR BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
321	D-WP(C)/38073/2026	PRATIK RANJAN BHOI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
322	D-WP(C)/38075/2026	DR.DINESH NAIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
323	D-WP(C)/38076/2026	DR. SAMBIT SIRAJ SINGH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
324	D-WP(C)/38078/2026	SANKARA KONDAGORI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
325	D-WP(C)/38080/2026	DR.SANDIP KUMAR PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
326	D-WP(C)/38081/2026	SUBASH CHANDRA MAHANKUDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
327	D-WP(C)/38083/2026	VILLAGERS OF DIMIRIPATNA, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
328	D-WP(C)/38089/2026	HEMANGINI@SUCHITRA KIRSANI VS KUNJALATA DALAI	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
329	D-WP(C)/38091/2026	KISHOR SAHU	CHITTA RANJAN PATTNAIK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/38092/2026	SUBASH CHANDRA DAS	SAKTIDHARA MISHRA	//	AOD20230000737C202600116
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/38094/2026	PRANAKRUSHNA ROUL	SAKTIDHARA MISHRA	//	AOD20230000737C202600117
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/38095/2026	ANITA CHOUDHURY	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600234
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/38096/2026	CHITTARANJAN ROUT	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202600048
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/38098/2026	SABITRILATA BARIK	DILIP KUMAR SAHU	//	AOR20220001727C202600084
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/38099/2026	ANADI CHARAN NATH	JAYADEBA BEHERA	//	AOD20240000366C202600130
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/38100/2026	AJAY PANI	SUBASH CHANDRA ACHARYA	//	AOR20220004051C202600031
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/38102/2026	SANTOSH KUMAR MAHANA	BIKASH CHANDRA PARIJA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/38103/2026	GOURANGA CHARAN BEHERA	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/38107/2026	RASHMI REKHA BEHERA	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/38109/2026	SANTOSH KUMAR PATRA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	

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341	D-WP(C)/38110/2026	STATE OF ODISHA SUBASH CHANDRA PARIDA VS	BRUNDABAN ROUT VS	// // 0	
342	D-WP(C)/38113/2026	STATE OF ODISHA MANAGING DIRECTOR OF ALAKA MANPOWER SECURITY SERVICES, Bhubaneswar VS	UNMISHANIL K. SHANDE VS	// // 0	
343	D-WP(C)/38114/2026	REGIONAL LABOUR COMMISSIONER (CENTRAL) BHUBANESWAR BASANT KUMAR NAIK VS	ATUL TRIPATHY VS	// // 0	
344	D-WP(C)/38115/2026	STATE OF ODISHA DR.SOUMYA RANJAN MOHANTY VS	SANGRAM JENA VS	// // 0	
345	D-WP(C)/38117/2026	STATE OF ODISHA DR.REEMARANI PRADHAN VS	SANGRAM JENA VS	// // 0	
346	D-WP(C)/38119/2026	STATE OF ODISHA DR. ANCHAL MEHER VS	SANGRAM JENA VS	// // 0	
347	D-WP(C)/38120/2026	STATE OF ODISHA DR.PURABI PRADHAN VS	SANGRAM JENA VS	// // 0	
348	D-WP(C)/38121/2026	STATE OF ODISHA DR.DEBAGOURA NAIK VS	SANGRAM JENA VS	// // 0	
349	D-WP(C)/38122/2026	STATE OF ODISHA DR. SANJIB KUMAR ADHEK VS	SANGRAM JENA VS	// // 0	
350	D-WP(C)/38123/2026	STATE OF ODISHA DR.HARIHAR PATEL VS	SANGRAM JENA VS	// // 0	
351	D-WP(C)/38124/2026	STATE OF ODISHA DR.RASHMI RANJAN SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //	

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352	D-WP(C)/38125/2026	DR. SANDIP KUMAR BHUYAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
353	D-WP(C)/38126/2026	DR.SILI PATEL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
354	D-WP(C)/38127/2026	BINAYAK NAYAK VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	SURYA PRATAP DEO VS	// 0 //	
355	D-WP(C)/38130/2026	DR.SMARANIK SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
356	D-WP(C)/38131/2026	DR. TEJ KISHAN BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
357	D-WP(C)/38132/2026	NAKKA MOHANBABU VS STATE OF ODISHA	VS	// 0 //	
358	D-WP(C)/38133/2026	DR.SIDDHANT NAIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
359	D-WP(C)/38134/2026	DR. BHUPATI BHUSAN DAS VS STATE OF ODISHA	DEBARANJAN RAY VS	// 0 //	
360	D-WP(C)/38136/2026	DR.OMM SWAYAM PRAKASH ROUTRAY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
361	D-WP(C)/38138/2026	KARNA NAYAK VS CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.(TPCODL), BHUBANESWAR	SOMANATH MISHRA VS	// 0 //	
362	D-WP(C)/38140/2026	DR.NIHAR RANJAN PODH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
363	D-WP(C)/38142/2026	MAA SAMALEISWARI SELF HELP GROUP, SUBARNAPUR	MANOJ KUMAR MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/38143/2026	DR.BISWAJIT SAMAL	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/38145/2026	BALAKRUSHNA ROUT	SOMANATH MISHRA	//	
		VS	VS	0	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.(TPCODL), BHUBANESWAR		//	
366	D-WP(C)/38146/2026	SUKANTY MOHANTY	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/38147/2026	DR.LINCOLN KUMAR SAHU	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/38148/2026	RADHA KRISHNA WOMEN SELF HELP GROUP, KORAPUT	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/38150/2026	DR.PRATEEK MOHAPATRA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/38151/2026	FRANKLIN INSTITUTE OF MEDICAL SCIENCE, BHUBANESWAR	SUNIL KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/38152/2026	DR.SUBHAPRADA SAHU	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/38156/2026	DR.PRABHUDATTA DIBYAJYOTI SWAIN	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/38157/2026	MAA BUDHI THAKURANI WOMEN SELF HELP GROUP, KORAPUT	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/38158/2026	NARENDRA KUMAR PRAHARAJ	JAYDEEP PAL	//	
		VS	VS	0	

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375	D-WP(C)/38160/2026	STATE OF ODISHA SAFURA NISHA VS	LALIT KUMAR MAHARANA VS	// // 0	
376	D-WP(C)/38161/2026	ODISHA GRAMEEN BANK, HEAD OFFICE, BHUBANESWAR DR.SOUMYARANJAN MOHANTY VS	SANGRAM JENA VS	// // 0	
377	D-WP(C)/38163/2026	STATE OF ODISHA LAXMINARAYANA WOMEN SELF HELP GROUP, KORAPUT VS	SUBHADUTTA ROUTRAY VS	// // 0	
378	D-WP(C)/38164/2026	STATE OF ODISHA PRAKASH CHANDRA SAHOO VS	BISWAJIT NAYAK VS	// // 0	
379	D-WP(C)/38165/2026	STATE OF ODISHA TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, VS	ABHIR KUMAR MAHARANA VS	// // 0	
380	D-WP(C)/38166/2026	ULLAL BEWA TABASUM BIBI VS	SURYA PRATAP DEO VS	// // 0	
381	D-WP(C)/38167/2026	REGIONAL PASSPORT OFFICER, BBSR PRATIMA WOMEN SELF HELP GROUP, DHARANAH VS	SUBHADUTTA ROUTRAY VS	// // 0	
382	D-WP(C)/38168/2026	STATE OF ODISHA MAA LAXMI WOMEN SELF HELP GROUP, KORAPUT VS	SUBHADUTTA ROUTRAY VS	// // 0	
383	D-WP(C)/38169/2026	STATE OF ODISHA JITENDRA KUMAR BEHERA VS	ATUL TRIPATHY VS	// // 0	
384	D-WP(C)/38171/2026	STATE OF ODISHA DAMODAR BEMAL VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
385	D-WP(C)/38172/2026	STATE OF ODISHA STEEL AUTHORITY OF INDIA LTD VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// // 0 //	AOD20240000891C202600017

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/38173/2026	AHALYA NAYAK VS STATE OF ODISHA	SUSANTA LENKA VS VS	// 0 //	AOR20220001299C202600053
387	D-WP(C)/38174/2026	MADHABI SING VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
388	D-WP(C)/38175/2026	KALPANA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
389	D-WP(C)/38176/2026	THE KANTABANJI NURSING AND HEALTH SCIENCE COLLEGE, BALASORE VS STATE OF ODISHA	GOPIKUMAR DAS VS VS	// 0 //	
390	D-WP(C)/38177/2026	GOLEKH CHANDRA SAHU VS JINDAL STEEL LIMITED	JAYADEBA BEHERA VS VS	// 0 //	AOD20240000366C202600132
391	D-WP(C)/38178/2026	BHABISHYAT PATEL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
392	D-WP(C)/38179/2026	MAA SARASWATI WOMEN SELF HELP GROUP, DASAPUR, KANAKPUR VS STATE OF ODISHA	SANJAY KUMAR VS VS	// 0 //	
393	D-WP(C)/38180/2026	JAGADISH PANIGRAHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
394	D-WP(C)/38181/2026	SISIR KUMAR MOHAPATRA VS STATE OF ODISHA	SAMBIT KUMAR PATRI VS VS	// 0 //	AOR20240001079C202600008
395	D-WP(C)/38182/2026	MRUTYUNJAY MANDOI VS STATE OF ODISHA	Atul Tripathy VS VS	// 0 //	AOD20240000618C202600201
396	D-WP(C)/38183/2026	AJAYA KUMAR KAR VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
397	D-WP(C)/38184/2026	DUSMANTA KUMAR BARIK	Atul Tripathy	//	AOD20240000618C202600198

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
398	D-WP(C)/38185/2026	VS	VS	()	AOD20240000618C202600199
		STATE OF ODISHA		//	
		SATYAJIT MOHANTY	Atul Tripathy	//	
399	D-WP(C)/38186/2026	VS	VS	()	
		STATE OF ODISHA		//	
		BIKRAM PAHADASINGH	PRADEEP KUMAR MAHAPATRA	//	
400	D-WP(C)/38187/2026	VS	VS	()	AOD20240000618C202600200
		STATE OF ODISHA		//	
		ANJAN KUMAR KAR	Atul Tripathy	//	
401	D-WP(C)/38188/2026	VS	VS	()	AOD20260000249C202600007
		STATE OF ODISHA		//	
		BHAGIRATHI KAR	ASHUTOSH BEHERA	//	
402	D-WP(C)/38190/2026	VS	VS	()	
		STATE OF ODISHA		//	
		PRAFULLA KUMAR JENA	PRADEEP KUMAR MAHAPATRA	//	
403	D-WP(C)/38191/2026	VS	VS	()	
		STATE OF ODISHA		//	
		JAGANNATH DANDASENA	PRADEEP KUMAR MAHAPATRA	//	
404	D-WP(C)/38194/2026	VS	VS	()	
		STATE OF ODISHA		//	
		MAHENDRA PADHAN	PRADEEP KUMAR MAHAPATRA	//	
405	D-WPCRL/24765/2026	VS	VS	()	
		STATE OF ODISHA		//	
		VICTIM	JAYANTA KUMAR MAJHI	//0	
406	D-ABLAPL/24636/2026	VS	VS	()	AOR20260000507C202600002
		STATE OF ODISHA		//	
		MANGAT TUDU	GIRENDRA KUMAR GOSWAMI	RASGOBINDPUR /205 /2026	
407	D-ABLAPL/24637/2026	VS	VS	()	AOR20250001113C202600032
		STATE OF ODISHA		//	
		MAYADHAR PANIGRAHI	AYESHKANTA TRIPATHY	SIMULIA /285 /2026	
408	D-ABLAPL/24638/2026	VS	VS	()	AOD20240000007C202600008
		STATE OF ODISHA		//	
		BATA KRUSHNA SAHU	DIBAKAR BISWAL	BALIAPAL /362 /2026	
		VS	VS	()	

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409	D-ABLAPL/24639/2026	STATE OF ODISHA SURAJ PATEL VS	SWARAJ PATEL VS	// SUNDARGARH SADAR /373 /2026 ()	AOR20220000246C202600041
410	D-ABLAPL/24641/2026	STATE OF ODISHA BISMITA PANIGRAHI VS	RAJENDRA NARAYAN ROUT VS	// BALASORE SADAR /367 /2026 ()	AOR20220001558C202600158
411	D-ABLAPL/24642/2026	STATE OF ODISHA MANGAT TUDU VS	GIRENDRA KUMAR GOSWAMI VS	// RASGOBINDPUR /206 /2026 ()	AOR20260000507C202600001
412	D-ABLAPL/24643/2026	STATE OF ODISHA SABITA SAHOO @ MAMA VS	ABHISIDDHANTA SAHOO VS	// PURI TOWN /668 /2025 ()	AOR20220000014C202600038
413	D-ABLAPL/24647/2026	STATE OF ODISHA MALLICK RAJAK VS	SUVASHISH PATTANAIK VS	// GOP /43 /2013 ()	
414	D-ABLAPL/24650/2026	STATE OF ODISHA SAROJ BARIK @ SAROJ KUMAR BARIK VS	SURYAKANTA DASH VS	// JALESWAR /464 /2026 ()	
415	D-ABLAPL/24655/2026	STATE OF ODISHA DIPTI RANJAN NAYAK @ DIPA VS	AVIRAM PATRA VS	// SPL.TASK FORCE /18 /2026 ()	
416	D-ABLAPL/24657/2026	STATE OF ODISHA MONOJA KUMAR PANDI VS	MANAS KUMAR CHAND VS	// INDUSTRIAL ESTATE PS /200 /2026 ()	
417	D-ABLAPL/24659/2026	STATE OF ODISHA GAMHA @ GAMA BENGRA VS	MADAN MOHAN SWAIN VS	// RARUAN /43 /2009 ()	
418	D-ABLAPL/24662/2026	STATE OF ODISHA PRATAP CHANDRA NAYAK VS	CHEERA RANJAN SATAPATHY VS	// GURUDIJHATIA /199 /2026 ()	
419	D-ABLAPL/24663/2026	STATE OF ODISHA PRABHAKAR BEHERA @ DHIRUA VS	DIGBAS PANDA VS	// JAGATSINGPUR /493 /2026 ()	
		STATE OF ODISHA		//	

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420	D-ABLAPL/24664/2026	JITENDRA KUMAR LENKA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ATHGARH /116 /2026 () //	
421	D-ABLAPL/24665/2026	JANMEJAYA BAL @ BABU VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	MAHANGA /406 /2025 () //	
422	D-ABLAPL/24667/2026	KESHAB CHANDRA KHUNTIA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /233 /2018 () //	
423	D-ABLAPL/24669/2026	BILASH NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /310 /2026 () //	
424	D-ABLAPL/24673/2026	BHAGYADHAR SAHOO VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	/ /0 () //	
425	D-ABLAPL/24676/2026	SASHI @ SASHMI PRAVA ROUT VS STATE OF ODISHA	ANSHUMAN DAS VS	NILGIRI /362 /2026 () //	
426	D-ABLAPL/24680/2026	NANDA KISHOR HANHAGA @ PAPU VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	KHUNTUNI /235 /2026 () //	
427	D-ABLAPL/24686/2026	SURESH KANDHAPANI VS STATE OF ODISHA	AMLAN MOHANTY VS	MOHANA /159 /2019 () //	
428	D-ABLAPL/24688/2026	ASHOK PANDA VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /75 /2026 () //	
429	D-ABLAPL/24689/2026	RAJIB MAITY VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	MARINE PS AT BALARAMGADI /29 /2025 () //	AOR20220001087C202600025
430	D-ABLAPL/24690/2026	ASHOK NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	ANGUL SADAR PS /87 /2026 () //	AOD20250000009C202600103
431	D-ABLAPL/24694/2026	TRINATH BEHERA	SIDDHARTH GOUTAM DAS	G.R.P.S. (TITILAGARH) /56 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/24698/2026	DEEPAK KUMAR BEDAMATTA	AMLAN SHAKTI PAUL	BANARAPAL /448 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/24700/2026	SATISH SAMANTARAY	KABIRAJ PRADHAN	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /99 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/24702/2026	HALUA JENA @ HALU	GOPINATH MISHRA	CHANDANPUR /183 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/24703/2026	PRASANTA KUMAR DASH	SOUMYAKANTA MOHAPATRA	LAXMISAGAR P.S. /533 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/24704/2026	SAHEBA BHAGAT	SAMARENDRA BAHADUR	KINJIRKELA /241 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/24707/2026	BASANTA PARIDA	JAYAKRISHNA MOHAPATRA	BANSADA /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/24709/2026	SUBHRA SANKHA @ SUBRAT BANERJEE @ BEJOY MISHRA @ AN SWAIN	MISHRA @ AN SWAIN	ORIENT /8 /1999	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/24712/2026	PRADEEP KUMAR BEHERA	ALOK KUMAR MOHAPATRA	PURI TOWN /668 /2025	AOR20220001711C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/24714/2026	KAILASH NAYAK	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202600159
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/24718/2026	KOTESWAR DASH @ RINKU	DEBIDUTTA MOHAPATRA	KHANDAGIRI P.S. /593 /2026	AOD20220004576C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/24719/2026	KANHU CHARAN SAMAL	PRADIPTA KISHORE BHUYAN	AIRPORT /379 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/24720/2026	STATE OF ODISHA LAXMIDHARA BEHERA VS	KHAGESWAR BEHERA VS	// / /0 ()	
444	D-ABLAPL/24721/2026	STATE OF ODISHA ROHIT CHINTAMANI BEHERA VS	KHAGESWAR BEHERA VS	// / /0 ()	
445	D-ABLAPL/24723/2026	STATE OF ODISHA MOHIT PRASAD GUPTA VS	AMIT KUMAR SAHU VS	// JEYPORE MAHILA /86 /2026 ()	
446	D-ABLAPL/24725/2026	STATE OF ODISHA KIRAN DASIRI @ KIRAN DASARI VS	JYOTIRMAYA SAHOO VS	// GOPALPUR /314 /2026 ()	
447	D-ABLAPL/24732/2026	STATE OF ODISHA ANUBHAV PANDA @ ANUBHAB @ BANTY VS	AMULYA RATNA PANDA VS	// DASARATHPUR /75 /2026 ()	
448	D-ABLAPL/24734/2026	STATE OF ODISHA SABDAR KHAN VS	ARIJEET MISHRA VS	// RAMPUR (SONEPUR) /120 /2026 ()	
449	D-ABLAPL/24736/2026	STATE OF ODISHA JAGADISH MOHAPTRA @ MANTU @ JAGDISH MOHAPTRA VS	PRAKASH CHANDRA DASH VS	// MAHANGA /263 /2026 ()	
450	D-ABLAPL/24737/2026	STATE OF ODISHA SANATAN MALLICK VS	PRAKASH CHANDRA DASH VS	// MARSHAGHAI /170 /2026 ()	
451	D-ABLAPL/24739/2026	STATE OF ODISHA RAMESH PATRA VS	SOUMYA JYOTI BISWAL VS	// / /0 ()	
452	D-ABLAPL/24742/2026	DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE, BHUBANESWAR SAFIK SAHA VS	DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE, BHUBANESWAR JAJATI KESHARI KHUNTIA VS	// MARINE PS AT BALARAMGADI /24 /2026 ()	
453	D-ABLAPL/24745/2026	STATE OF ODISHA KISHORE ORAM VS	AMULYA RATNA PANDA VS	// CHANDIPOSH PS /100 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/24746/2026	CHANDAN @ CHANDAN PANIGRAHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	SONEPUR /141 /2026 () //	
455	D-ABLAPL/24748/2026	BASUDEV ROUT @ BASU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BARANGA /237 /2026 () //	
456	D-ABLAPL/24749/2026	RASHEED VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /324 /2026 () //	
457	D-ABLAPL/24753/2026	MANOJ KANTA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKI /531 /2026 () //	
458	D-ABLAPL/24759/2026	MALIK SABIR VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /403 /2026 () //	
459	D-ABLAPL/24760/2026	SHUBHRAJEET CHOWDHURY VS STATE OF ODISHA	ABHAS MOHANTY VS	MAHULPALI /114 /2026 () //	
460	D-ABLAPL/24762/2026	ABHAYA NANDA PANDA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 () //	
461	D-ABLAPL/24764/2026	MITHUN CHAMPATIRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BENTKAR (42 MOUZA) UPD CUTTACK /143 /2023 () //	
462	D-ABLAPL/24767/2026	SANDEEP SAHOO VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	DHENKANAL SADAR /707 /2026 () //	
463	D-ABLAPL/24768/2026	SANDEEP SAHOO VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	DHENKANAL SADAR /706 /2026 () //	
464	D-ABLAPL/24770/2026	SUBODH SWAIN @ SUBADHA SWAIN VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /209 /2026 () //	
465	D-ABLAPL/24771/2026	SK. SAIFUDDIN	SATYABRATA DASH	CHANDIPUR /153 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/24772/2026	SUBODH SWAIN @ SUBADHA SWAIN	SATYABRATA DASH	JENAPUR /208 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/24773/2026	SMRUTI RANJAN PARIDA	BIJAY KUMAR MOHANTY	PATTAMUNDAI RURAL PS /408 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/24777/2026	DHANESWAR BALIYARSINGH	BYOMAKESH TRIPATHY	KANAS /161 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/24778/2026	JEET @ JIHIT @ ABHIJIT MAHURIA @ MOHORIA	SURYAKANTA DASH	JEYPORE SADAR /90 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/24779/2026	NILAMADHAB NAYAK	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/24780/2026	BANSIDHAR SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/24785/2026	SUSANTA BAGH	BISWAJIT NAYAK	SONEPUR /161 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/24790/2026	JUKTA KUARNR	SOUBHAGYA SWAIN	PATNAGARH /173 /2026	AOR20220001296C202600123
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/24797/2026	SADASIBA SAHOO	Pankaj Kumar Sahoo	/ /	AOR20240000004C202600048
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/24800/2026	SADASIBA SAHOO	Pankaj Kumar Sahoo	/ /	AOR20240000004C202600049
		VS	VS	()	
		STATE F ODISHA		//	
476	D-ABLAPL/24807/2026	DEEPAK SWAIN	Bijay Kumar Behera	/ /	AOR20220001736C202600198
		VS	VS	()	

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477	D-ABLAPL/24808/2026	State Of Odisha ROJALIN DAS VS State Of Odisha	Bijay Kumar Behera VS	// // () //	AOR20220001736C202600199

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MISC CASES FILED on :14/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/38079/2026 ARBA/ /	ODISHA SMALL INDUSTRIES CORPORATION MP	ANIL KISHOR SINGH (ASHU), CUTTACK	17/2026
2	D-ARBA/38079/2026 ARBA/ /	ODISHA SMALL INDUSTRIES CORPORATION MP	ANIL KISHOR SINGH (ASHU), CUTTACK	18/2026
3	D-EXP/35122/2026 EXP/ /	MANASWINI MANDHATA MP	ADV.	27/2026
4	D-STREV/38196/2026 STREV/ /	M/S. GANPATI ENTERPRISES, BBSR MP	ASIT KUMAR DASH	51/2026
5	D-STREV/38196/2026 STREV/ /	M/S. GANPATI ENTERPRISES, BBSR MP	ASIT KUMAR DASH	52/2026
6	D-STREV/38196/2026 STREV/ /	M/S. GANPATI ENTERPRISES, BBSR MP	ASIT KUMAR DASH	53/2026
7	D-TRPCRL/24735/2026 TRPCRL/ /	SANTANU DUARI MP	OM SWARUP	64/2026
8	D-ELPET/30918/2024 ELPET/8/2024	KISHORE KUMAR NAYAK MP	NIROD KUMAR SAHU	65/2026
9	D-SA/252/1992 SA/252/1992	NIDHI MP	M/S	140/2026
10	D-CMAPL/34185/2026 CMAPL/ /	SARAT CHANDRA KHUNTIA MP	AKSHAYA KUMAR JENA	199/2026
11	D-JCRLA/19154/2025 JCRLA/125/2025	CHAITANYA BHATRA MP	ADV.	218/2026
12	D-JCRLA/19156/2025 JCRLA/126/2025	RINKU SAIKH MP	ADV.	219/2026
13	D-JCRLA/29308/2025 JCRLA/166/2025	RINKU@SURENDRA SETHI MP	ADV.	220/2026
14	D-JCRLA/31041/2025 JCRLA/180/2025	PRASANTA KUMAR BAHUKA MP	ADV.	221/2026
15	D-TRP(C)/7854/2026 TRP(C)/54/2026	SHAILESH NANDAN MISHRA MP	PRABHU PRASANNA BEHERA	275/2026
16	D-RPFAM/37957/2026 RPFAM/ /	RAJALAXMI MAHANKUDA MP	ASHOK KUMAR PRADHAN	362/2026
17	D-RPFAM/342/2023 RPFAM/342/2023	DR. NALINI KANTA TRIPATHY MP	HIMANSHU SEKHAR MISHRA	363/2026
18	D-RVWPET/37500/2026 RVWPET/183/2026	PREM KUMAR MP	SOUMYA MISHRA	395/2026
19	D-RVWPET/37500/2026 RVWPET/183/2026	PREM KUMAR MP	SOUMYA MISHRA	396/2026
20	D-RVWPET/37279/2026 RVWPET/182/2026	MD. IBRAHIM KHAN MP	DAYANIDHI MISHRA	397/2026
21	D-RVWPET/38085/2026 RVWPET/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	398/2026
22	D-RVWPET/38086/2026 RVWPET/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	399/2026
23	D-RVWPET/38087/2026 RVWPET/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	400/2026
24	D-MATA/30390/2026 MATA/230/2026	HAREKRUSHNA MOHANTY MP	SUJIT KUMAR BISWAL	438/2026
25	D-MATA/38005/2026 MATA/ /	ANITA BEHERA MP	RAMAKANTA PANDA	439/2026
26	D-CONTC/50096/2025	SREEKANTA PRADHAN	BHABANI SANKAR TRIPATHY (1), A.TRIPATHY, A.SAHOO	

	CONTC/5861/2025	MP		544/2026
27	D-CONTC/6618/2021	NIRANJAN MOHAPATRA	RAGHUNATH SINGH	
	CONTC/6618/2021	MP		545/2026
28	D-CONTC/24354/2024	SUDARSAN MOHANTY	M/S.SIDHESWAR MALLIK, P.C.DAS, M.MALLIK, S.MALLICK	
	CONTC/4562/2024	MP		546/2026
29	D-CONTC/24354/2024	SUDARSAN MOHANTY	M/S.SIDHESWAR MALLIK, P.C.DAS, M.MALLIK, S.MALLICK	
	CONTC/4562/2024	MP		547/2026
30	D-BLAPL/12101/2026	SANJAY SHARMA	SARBESWAR SAHOO	
	BLAPL/4174/2026	MP		599/2026
31	D-BLAPL/18062/2026	GAUTAM KUNDU	SHIB SHANKAR MOHANTY	
	BLAPL/7149/2026	MP		600/2026
32	D-BLAPL/1677/2022	PRAKASH KUMAR BEHERA	SOUMYAJYOTI BISWAL	
	BLAPL/1677/2022	MP		601/2026
33	D-BLAPL/3075/2022	PRAKASH KUMAR BEHERA	SOUMYAJYOTI BISWAL	
	BLAPL/3075/2022	MP		602/2026
34	D-CRLREV/24645/2026	SUSHANTA KUMAR DHALASAMANTA	PUSPAMITRA MOHAPATRA	
	CRLREV/ /	MP		922/2026
35	D-CRLREV/24656/2026	MADAN MOHAN DALAI	MANAS KUMAR CHAND	
	CRLREV/ /	MP		923/2026
36	D-CRLREV/517/2023	PRASANNA KUMAR PATRA		
	CRLREV/517/2023	MP		924/2026
37	D-CRLREV/23654/2026	BIPIN BIHARI SAHOO	ALOK KUMAR DAS	
	CRLREV/ /	MP		925/2026
38	D-CRLREV/24681/2026	MANORANJAN JENA	AKASH BHUYAN	
	CRLREV/ /	MP		926/2026
39	D-CRLREV/39151/2025	SATYANANDA SAHOO	RAKESH BEHERA	
	CRLREV/1109/2025	MP		927/2026
40	D-CRLREV/24697/2026	SRIDHARA SAHOO	KASHINATH PATTANAIK	
	CRLREV/ /	MP		928/2026
41	D-CRLREV/24697/2026	SRIDHARA SAHOO	KASHINATH PATTANAIK	
	CRLREV/ /	MP		929/2026
42	D-CRLREV/24309/2026	BIKRAM KUMAR GUPTA	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		930/2026
43	D-CRLREV/24715/2026	JAYARAM NAIK @ NAYAK @ JAI	BASANTA KUMAR DAS	
	CRLREV/ /	MP		931/2026
44	D-CRLREV/24715/2026	JAYARAM NAIK @ NAYAK @ JAI	BASANTA KUMAR DAS	
	CRLREV/ /	MP		932/2026
45	D-CRLREV/24722/2026	SATYAJIT PRUSTY	PRATIK NAYAK	
	CRLREV/ /	MP		933/2026
46	D-CRLREV/24717/2026	SUSANTA KUMAR NAYAK	RAKESH KUMAR MALLICK	
	CRLREV/ /	MP		934/2026
47	D-RSA/12/2011	GM,LAKHANPUR AREA	M/S NARESH CHANDRA SAHOO, S. SWAIN	
	RSA/12/2011	MP		1195/2026
48	D-RSA/38037/2026	ARUN SAMAL @ ARUN KUMAR SAMAL	ARUN KUMAR MISHRA	
	RSA/ /	MP		1196/2026
49	D-RSA/38046/2026	ANURADHA BOSE	ALEKH CHANDRA MOHANTY	
	RSA/ /	MP		1197/2026
50	D-RSA/38105/2026	T. SATISH KUMAR PATRO	UMA CHARAN MISHRA	
	RSA/ /	MP		1198/2026
51	D-RSA/38153/2026	TADI CHINNA REDDY	BUDHIRAM DAS	
	RSA/ /	MP		1199/2026
52	D-FAO/37936/2026	PURNA CHANDRA ROUT	BINODINI SINGH	
	FAO/ /	MP		1217/2026
53	D-FAO/8/2021	BILASINI MISHRA	R.P.DALAI	
	FAO/8/2021	MP		1218/2026
54	D-FAO/22203/2026	PUSPARAJ MEHER		
	FAO/586/2026	MP		1219/2026
55	D-ABLAPL/37310/2025	PRADEEP KUMAR BEHERA		
	ABLAPL/14298/2025	MP		1503/2026
56	D-ABLAPL/15360/2026	SACHI NANDAN DAS		
	ABLAPL/6077/2026	MP		1504/2026
57	D-ABLAPL/16172/2026	NAGBHUSAN PATTNAIK @ CHANDAN @	NAGBHUSAN PATTNAIK @ CHANDAN @	
	ABLAPL/6298/2026	MP		1505/2026

58	D-ABLAPL/24700/2026 ABLAPL/ /	SATISH SAMANTARAY MP	KABIRAJ PRADHAN	1506/2026
59	D-CMP/37916/2026 CMP/ /	INDRAJEET MOHANTY MP	SUVASHISH PATTANAIK	1507/2026
60	D-ABLAPL/17074/2026 ABLAPL/6645/2026	RUPALATA DAS MP	JAYAKRISHNA MOHAPATRA	1507/2026
61	D-CMP/37933/2026 CMP/ /	PRADEEP KUMAR PATEL MP	SURYA NARAYAN SATPATHY	1508/2026
62	D-ABLAPL/17080/2026 ABLAPL/6650/2026	BIPIN KUMAR DAS @ BIPIN DAS MP	JAYAKRISHNA MOHAPATRA	1508/2026
63	D-CMP/37935/2026 CMP/ /	ROSHAN NAYAK MP	SURYA NARAYAN SATPATHY	1509/2026
64	D-ABLAPL/15056/2026 ABLAPL/5865/2026	RAMANI RANJAN DHAL MP		1509/2026
65	D-ABLAPL/18570/2026 ABLAPL/7567/2026	HEMANTA KUMAR PANIGRAHI MP		1510/2026
66	D-CMP/37766/2026 CMP/1373/2026	BAURIBANDHU MOHANTY MP	RAJKISHORE SWAIN	1510/2026
67	D-CMP/37992/2026 CMP/ /	RINARANI @ REENARANI DAS MP	SIDHESWAR MALLIK	1511/2026
68	D-ABLAPL/19005/2026 ABLAPL/7631/2026	MAMALI PRIYADARSINI SAHOO MP		1511/2026
69	D-ABLAPL/40308/2025 ABLAPL/14998/2025	TAUKIR KHAN MP		1512/2026
70	D-CMP/38039/2026 CMP/ /	JYOTSNAMAYEE DASH MP	AMIT PRASAD BOSE	1512/2026
71	D-ABLAPL/19084/2026 ABLAPL/7641/2026	PRASANTA KUMAR ROUTRAY @ SUDHANSHU @ GALU MP		1513/2026
72	D-CMP/1429/2016 CMP/1429/2016	BHIMASEN NANDA MP	M/S.SAMIR KUMAR MISHRA	1513/2026
73	D-CMP/38141/2026 CMP/ /	MATHURA SA MP	AMIT PRASAD BOSE	1514/2026
74	D-CMP/38084/2026 CMP/ /	DIPAK KUMAR DIXIT MP	KARUNAKAR GAYA	1515/2026
75	D-CMP/38193/2026 CMP/ /	PRAMOD KUMAR SAHOO MP	JITENDRA SAMANTARAY	1516/2026
76	D-CMP/38195/2026 CMP/ /	SUBODH KUMAR SATPATHY MP	ABHILASH MISHRA	1517/2026
77	D-CMP/38197/2026 CMP/ /	ABHIMANYU MALLIK MP	PRASANTA KUMAR SATAPATHY	1518/2026
78	D-CMP/38198/2026 CMP/ /	BAMANA PANIGRAHI MP	PRASANTA KUMAR SATAPATHY	1519/2026
79	D-MACA/194/2023 MACA/194/2023	BRANCH MANAGER, HDFC ERGO GENERAL INSURANCE COMPANY LTD. MP		1842/2026
80	D-MACA/26608/2026 MACA/ /	THE BRANCH MANAGER (LEGAL CLAIMS), HDFC ERGO GENERAL INSURANCE COMPANY, BHUBANESWAR MP		1843/2026
81	D-CRLA/24666/2026 CRLA/ /	JANAKA JANI MP	NIRANJAN PANDA	2102/2026
82	D-CRLA/25497/2025 CRLA/1003/2025	SAROJ@SANTOSH KUMAR DIGAL@BABUSIDHARTHA DAS MP		2103/2026
83	D-CRLA/24696/2026 CRLA/ /	PAPU@PRIYABRATA MISHRA MP	PRANAB RANJAN CHHATOI	2104/2026
84	D-CRLA/24696/2026 CRLA/ /	PAPU@PRIYABRATA MISHRA MP	PRANAB RANJAN CHHATOI	2105/2026
85	D-CRLA/1215/2023 CRLA/1215/2023	BHAGABAN PANDA MP	AMITAV TRIPATHY, ASHOK KUMAR BEHERA, BHABANI SHANKAR D	2106/2026
86	D-CRLA/24758/2026 CRLA/ /	BAPUN DAS@SHRUTAN DAS MP	SURYAKANTA DWIBEDI	2107/2026
87	D-CRLA/24758/2026 CRLA/ /	BAPUN DAS@SHRUTAN DAS MP	SURYAKANTA DWIBEDI	2108/2026
88	D-CRLA/38423/2024 CRLA/1362/2024	NARAYAN SETHI MP	M/S ASUTOSH BISWAL, D. SAHOO, LALATENDU SAMANTARAY	2109/2026
89	D-CRLA/6490/2025	SADASIBA BEHERA	DEBASNAN DAS	

	CRLA/305/2025	MP		2110/2026
90	D-CRLA/27458/2024	MALAY KUMAR BARIK	BISWAJIT NAYAK	
	CRLA/924/2024	MP		2111/2026
91	D-CRLA/24806/2026	NARASINGH BHUMIA	TUKUNA KUMAR MISHRA	
	CRLA/ /	MP		2112/2026
92	D-CRLA/24806/2026	NARASINGH BHUMIA	TUKUNA KUMAR MISHRA	
	CRLA/ /	MP		2113/2026
93	D-CRLA/24806/2026	NARASINGH BHUMIA	TUKUNA KUMAR MISHRA	
	CRLA/ /	MP		2114/2026
94	D-CRLMC/24646/2026	ASMAT SHAH	SK. ZAFARULLA	
	CRLMC/ /	MP		2143/2026
95	D-CRLMC/24646/2026	ASMAT SHAH	SK. ZAFARULLA	
	CRLMC/ /	MP		2144/2026
96	D-CRLMC/20373/2026	BABAN CHARAN DALAI		
	CRLMC/2312/2026	MP		2145/2026
97	D-CRLMC/20953/2026	ADIKANDHA SAHU		
	CRLMC/2217/2026	MP		2146/2026
98	D-CRLMC/24660/2026	TAPAN SETHI	ASISH CHANDRA RATH	
	CRLMC/ /	MP		2147/2026
99	D-CRLMC/3055/2026	GUPTESWAR SAHU@PABAN SAHU	BIJAYA KUMAR RAGADA	
	CRLMC/381/2026	MP		2148/2026
100	D-CRLMC/24682/2026	DR. PIYUSH AGARWAL	TANMAY MISHRA	
	CRLMC/ /	MP		2149/2026
101	D-CRLMC/5336/2026	SALYADU ANIL KUMAR DORA	PUSPAMITRA MOHAPATRA	
	CRLMC/623/2026	MP		2150/2026
102	D-CRLMC/23386/2026	SWAYANG PRAKASH SAHU	SURYAKANTA DWIBEDI	
	CRLMC/2662/2026	MP		2151/2026
103	D-CRLMC/21232/2026	BIJAYA KUMAR SWAIN		
	CRLMC/2300/2026	MP		2152/2026
104	D-CRLMC/36738/2025	RAJIN@RAJENDRA MAHAKUR		
	CRLMC/5135/2025	MP		2153/2026
105	D-CRLMC/24687/2026	RITA BHOI	APARESH BHOI	
	CRLMC/ /	MP		2154/2026
106	D-CRLMC/3390/2023	BIKASH KUMAR JAIN		
	CRLMC/3390/2023	MP		2155/2026
107	D-CRLMC/4831/2026	PRAYAS KANTI SAMAL	ASWINI PATNAIK	
	CRLMC/584/2026	MP		2156/2026
108	D-CRLMC/24610/2026	JAGANNATH DIXIT	SURENDRA MOHANTY	
	CRLMC/ /	MP		2157/2026
109	D-CRLMC/24738/2026	SHAKTI RANJAN DASH @ GANESH DASH ASHOK KUMAR SARANGI		
	CRLMC/ /	MP		2158/2026
110	D-CRLMC/24741/2026	SABYASACHI DAS	MITALEE JESTHI	
	CRLMC/ /	MP		2159/2026
111	D-CRLMC/24755/2026	DHARMENDRA MISHRA	ASHIS KUMAR MISHRA	
	CRLMC/ /	MP		2160/2026
112	D-CRLMC/24761/2026	AFROS KHAN	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		2161/2026
113	D-CRLMC/12074/2026	SHIVADUTTA NAIK @ SIBADATTA NAIK @ SHIVA DUTTA NAIK		
	CRLMC/1406/2026	MP		2162/2026
114	D-CRLMC/12062/2026	SHIVADUTTA NAIK@SIBADATTA NAIK @ SHIVA DUTTA NAIK		
	CRLMC/1405/2026	MP		2163/2026
115	D-CRLMC/24788/2026	JABIR KHAN	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		2164/2026
116	D-WA/12755/2025	BILASINI JENA @ MOHANTY	BANSHIDHAR SATAPATHY	
	WA/724/2025	MP		2631/2026
117	D-WA/37955/2026	STATE OF ODISHA	SASWAT DAS, AGA	
	WA/ /	MP		2632/2026
118	D-WA/37955/2026	STATE OF ODISHA	SASWAT DAS, AGA	
	WA/ /	MP		2633/2026
119	D-WA/37951/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2634/2026
120	D-WA/37951/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2635/2026

121	D-WA/37952/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2636/2026
122	D-WA/37952/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2637/2026
123	D-WA/37953/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2638/2026
124	D-WA/37953/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2639/2026
125	D-WA/37997/2026 WA/ /	LAXMIPRIYA BEHERA MP	MANOJA KUMAR KHUNTIA	2640/2026
126	D-WA/37997/2026 WA/ /	LAXMIPRIYA BEHERA MP	MANOJA KUMAR KHUNTIA	2641/2026
127	D-WA/38007/2026 WA/ /	JAYASHREE BEHERA MP	MANOJA KUMAR KHUNTIA	2642/2026
128	D-WA/38007/2026 WA/ /	JAYASHREE BEHERA MP	MANOJA KUMAR KHUNTIA	2643/2026
129	D-WA/27394/2026 WA/834/2026	HEMABANTI PATRA MP	TANMAY MISHRA, M/S.MANOJ KUMAR MISHRA	2644/2026
130	D-WA/27401/2026 WA/840/2026	SIDHARTHA SANKAR SAHU MP	TANMAY MISHRA, M/S.MANOJ KUMAR MISHRA (SR.ADV.)	2645/2026
131	D-WA/26092/2026 WA/824/2026	KARNADEV SAMADDAR MP	AMIT PATTNAIK	2646/2026
132	D-WA/38004/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2647/2026
133	D-WA/38004/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2648/2026
134	D-WP(C)/37902/2026 WP(C)/26162/2026	ASHOK JENA MP	RAJESH RANJAN SAHOO	15515/2026
135	D-WP(C)/37903/2026 WP(C)/26093/2026	SRIDHAR TRIPATHY MP	BIRAJA PRASANNA DAS	15516/2026
136	D-WP(C)/37906/2026 WP(C)/ /	PRAMILA MALLICK @ PRAMILA ANTHONY MP	ANUPAM RATH	15517/2026
137	D-WP(C)/11225/2025 WP(C)/8258/2025	SHARMISTHA ROUTH MP	SOHAN MISHRA	15518/2026
138	D-WP(C)/37908/2026 WP(C)/ /	MALECKUNNEL PHILIP VARGHESE MP	BHABANI PRASAD MOHANTY	15519/2026
139	D-WP(C)/37912/2026 WP(C)/26102/2026	SASMITA PANDA MP	ATUL TRIPATHY	15520/2026
140	D-WP(C)/37913/2026 WP(C)/26103/2026	HIMANSHU SEKHAR SAHOO MP	ATUL TRIPATHY	15521/2026
141	D-WP(C)/37914/2026 WP(C)/26141/2026	BIRANCHI MAJHI MP	KABIRAJ PRADHAN	15522/2026
142	D-WP(C)/37915/2026 WP(C)/26098/2026	GYANA RANJAN DAS MP	ATUL TRIPATHY	15523/2026
143	D-WP(C)/37918/2026 WP(C)/ /	S.T MINERALS PVT.LTD., CUTTACK ROAD, MP	CHITABAN MISHRA	15524/2026
144	D-WP(C)/37921/2026 WP(C)/ /	ACHYUTANANDA MISHRA MP	BANSHIDHAR SATAPATHY	15525/2026
145	D-WP(C)/37925/2026 WP(C)/ /	NRUSINGH MALIK MP	BICHITRA NARAYANA SATAPATHY	15526/2026
146	D-WP(C)/21988/2026 WP(C)/15195/2026	SAMARENDRA NAYAK MP	PRABHU PRASAD MOHANTY	15527/2026
147	D-WP(C)/3106/2025 WP(C)/2926/2025	ABDUL RAHEMAN MP	MOHAMMED RIAZ	15529/2026
148	D-WP(C)/37358/2026 WP(C)/26020/2026	MAHENDRA PRUSTY MP	RAMDAS ACHARY	15530/2026
149	D-WP(C)/37509/2026 WP(C)/25950/2026	SANJIBANI PATEL MP	SUBHADUTTA ROUTRAY	15531/2026
150	D-WP(C)/37509/2026 WP(C)/25950/2026	SANJIBANI PATEL MP	SUBHADUTTA ROUTRAY	15532/2026
151	D-WP(C)/16077/2025 WP(C)/11945/2025	JOGENDRA KUMAR MOHANTY MP	GYANA RANJAN MAHAPATRA	15533/2026
152	D-WP(C)/15474/2025	JOGENDRA KUMAR MOHANTY	MR. DAYANANDA MOHAPATRA, SR.ADV., M/S.GYANA RANJAN MAHAPATRA	

	WP(C)/11649/2025	MP		15534/2026
153	D-WP(C)/37940/2026	RASHMI RANJAN SINGH	LAXMIKANTA TRIPATHY	
	WP(C)/ /	MP		15535/2026
154	D-WP(C)/31818/2026	KALINGA NURSING SCHOOL, BBSR		
	WP(C)/22264/2026	MP		15536/2026
155	D-WP(C)/28128/2026	RENUBALA MOTHERS NURSING COLLEGE, KHURDHA		
	WP(C)/19473/2026	MP		15537/2026
156	D-WP(C)/37950/2026	KRUSHNA CHARAN SAHOO	BHAKTADAS MOHANTY	
	WP(C)/26106/2026	MP		15538/2026
157	D-WP(C)/19275/2026	SANJAYA KESHARI MOHAPATRA	NIRANJAN PANDA	
	WP(C)/13887/2026	MP		15539/2026
158	D-WP(C)/23956/2026	BANCHHANIDHI INSTITUTE OF MEDICAL SCIENCE, BALASORE		
	WP(C)/17570/2026	MP		15540/2026
159	D-WP(C)/37170/2026	SULAGNA INSTITUTE OF MEDICAL SCIENCES, BALASORE		
	WP(C)/25862/2026	MP		15541/2026
160	D-WP(C)/37956/2026	M/S.GREEN INDIA INFRA PROJECT LTD., GANJAM	MANJUSHI MOHAPATRA	
	WP(C)/ /	MP		15542/2026
161	D-WP(C)/37954/2026	PANKAJ KUMAR MOTWANI	PRAVASH CHANDRA JENA	
	WP(C)/26140/2026	MP		15543/2026
162	D-WP(C)/37959/2026	ABHINABA PATTNAIK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		15544/2026
163	D-WP(C)/50384/2025	M/S CHOUDHURY MEDICAL STORE, BHUBANESWAR	ANIL KUMAR SWARATH, SR. ADV	
	WP(C)/34948/2025	MP		15545/2026
164	D-WP(C)/49001/2025	SUBHASHRI PRADHAN		
	WP(C)/33881/2025	MP		15546/2026
165	D-WP(C)/37967/2026	PRASANTA KUMAR MAHAKUD	ASHUTOSH MOHANTA	
	WP(C)/ /	MP		15547/2026
166	D-WP(C)/33329/2026	SARASWAT COLLEGE OF NURSING, KHORDHA		
	WP(C)/23816/2026	MP		15548/2026
167	D-WP(C)/37974/2026	THE DIRECTOR, SUNSHINE HOSPITAL, LAKIMPUR, KHORDHA	KIMSAKAPPA SANKAR BHUBANESWAR, KHORDHA	
	WP(C)/ /	MP		15549/2026
168	D-WP(C)/34324/2026	ANJALI COLLEGE OF NURSING STUDIES, UTTARA CHHAK, KHURDA		
	WP(C)/23993/2026	MP		15550/2026
169	D-WP(C)/33299/2026	SARASWAT SCHOOL OF NURSING, KHORDHA		
	WP(C)/24687/2026	MP		15551/2026
170	D-WP(C)/34296/2026	M/S KALINGA VIKASH, CUTTACK	SAMIR KUMAR MISHRA	
	WP(C)/23757/2026	MP		15552/2026
171	D-WP(C)/34821/2026	GANESH CHANDRA MISHRA		
	WP(C)/24445/2026	MP		15553/2026
172	D-WP(C)/34296/2026	M/S KALINGA VIKASH, CUTTACK	SAMIR KUMAR MISHRA	
	WP(C)/23757/2026	MP		15554/2026
173	D-WP(C)/18244/2026	TARAK NATH DAS		
	WP(C)/13588/2026	MP		15555/2026
174	D-WP(C)/27585/2026	ADARSHA INSTITUTE OF B.SC NURSING AND PHARMACEUTICAL SCIENCE, ANGUL		
	WP(C)/19804/2026	MP		15556/2026
175	D-WP(C)/27593/2026	ADARSHA INSTITUTE OF B.SC NURSING AND PHARMACEUTICAL SCIENCE, ANGUL		
	WP(C)/19738/2026	MP		15557/2026
176	D-WP(C)/27588/2026	ADARSHA INSTITUTE OF B.SC NURSING AND PHARMACEUTICAL SCIENCE, ANGUL		
	WP(C)/19674/2026	MP		15558/2026
177	D-WP(C)/27703/2026	SAILASHREE SCHOOL AND COLLEGE OF NURSING, BALASORE		
	WP(C)/19875/2026	MP		15559/2026
178	D-WP(C)/37983/2026	PRADEEP KUMAR SAHOO	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		15560/2026
179	D-WP(C)/37962/2026	BIJAY KUMAR SETHY	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		15561/2026
180	D-WP(C)/37981/2026	PABITRA MOHAN SAHOO	BHAKTISUDHA SAHOO	
	WP(C)/ /	MP		15562/2026
181	D-WP(C)/17310/2026	ODISHA POWER TRANSMISSION ENGINEERS ASSOCIATION (OPTEA), BHUBANESWAR		
	WP(C)/12449/2026	MP		15563/2026
182	D-WP(C)/27698/2026	SAILASHREE SCHOOL AND COLLEGE OF NURSING, BALASORE		
	WP(C)/20226/2026	MP		15564/2026
183	D-WP(C)/20508/2026	KARE INSTITUTE OF MEDICAL SCIENCES, BALANGIR		
	WP(C)/14743/2026	MP		15565/2026

184	D-WP(C)/20507/2026 WP(C)/14957/2026	KARE INSTITUTE OF MEDICAL SCIENCES, BALANGIR MP	15566/2026
185	D-WP(C)/29745/2026 WP(C)/20691/2026	ADVIK INSTITUTE OF MEDICAL SCIENCE, SUNDARGARH MP	15567/2026
186	D-WP(C)/37996/2026 WP(C)/ /	KUNAL CHANDRA RANASANDHA MP	15568/2026
187	D-WP(C)/37999/2026 WP(C)/ /	SIBARAM POLEI MP	15569/2026
188	D-WP(C)/23648/2026 WP(C)/16083/2026	MADHABANANDA SAHOO MP	15570/2026
189	D-WP(C)/23648/2026 WP(C)/16083/2026	MADHABANANDA SAHOO MP	15571/2026
190	D-WP(C)/703/2025 WP(C)/940/2025	SUBHASISHA MOHAPATRA MP	15572/2026
191	D-WP(C)/36072/2026 WP(C)/25075/2026	XAVIER NURSING COLLEGE MP	15573/2026
192	D-WP(C)/33823/2026 WP(C)/24864/2026	KRISHNA VIKASH COLLEGE OF NURSING AND ALLIED HEALTH SCIENCES,BARGARH MP	15574/2026
193	D-WP(C)/33821/2026 WP(C)/23792/2026	KRISHNA VIKASH COLLEGE OF NURSING AND ALLIED HEALTH SCIENCES MP	15575/2026
194	D-WP(C)/15771/2022 WP(C)/15771/2022	SHASHANK SEKHAR PRADHAN MP	15576/2026
195	D-WP(C)/38010/2026 WP(C)/ /	DR.RABINDRA BEHERA MP	15577/2026
196	D-WP(C)/25506/2026 WP(C)/17761/2026	KALYANI PANDA MP	15578/2026
197	D-WP(C)/38013/2026 WP(C)/ /	NARAYAN NAYAK MP	15579/2026
198	D-WP(C)/38016/2026 WP(C)/ /	SRIJAYA KUMAR SAHU MP	15580/2026
199	D-WP(C)/38021/2026 WP(C)/ /	DR. SUJATA SAMANTROY MP	15581/2026
200	D-WP(C)/38019/2026 WP(C)/ /	M/S. SUDHAKAR BEHERA, ANUGUL MP	15582/2026
201	D-WP(C)/38023/2026 WP(C)/ /	DR.SEKANDORA SARADA MP	15583/2026
202	D-WP(C)/38024/2026 WP(C)/ /	AMRITA KUMARI MOHAPATRO MP	15584/2026
203	D-WP(C)/38025/2026 WP(C)/ /	DIBYA RANJAN JALLI MP	15585/2026
204	D-WP(C)/38026/2026 WP(C)/ /	LAXMAN KAND MP	15586/2026
205	D-WP(C)/38027/2026 WP(C)/ /	BANSIDHAR GOUDA MP	15587/2026
206	D-WP(C)/38011/2026 WP(C)/ /	CHITARANJAN SAHOO MP	15588/2026
207	D-WP(C)/38032/2026 WP(C)/ /	DR.SURAJ KUMAR SAHOO MP	15589/2026
208	D-WP(C)/38036/2026 WP(C)/ /	MADAN MOHAN DWIBEDY MP	15590/2026
209	D-WP(C)/38040/2026 WP(C)/ /	RAVINDRA KUMAR JAGADEV MP	15591/2026
210	D-WP(C)/21015/2026 WP(C)/14667/2026	AKASH KUMAR BEHERA MP	15592/2026
211	D-WP(C)/38041/2026 WP(C)/ /	DR. P. SUNAMA PATRO MP	15593/2026
212	D-WP(C)/38045/2026 WP(C)/ /	DR. PRABHAS DASH MP	15594/2026
213	D-WP(C)/38048/2026 WP(C)/ /	DR. GOKULANANDA PATRO MP	15595/2026
214	D-WP(C)/38047/2026 WP(C)/ /	SASMITA KUMARI SWAIN MP	15596/2026
215	D-WP(C)/38049/2026	BASUDEV MOHAPATRA	BIKRAM KESHARI MOHANTY

	WP(C)/ /	MP		15597/2026
216	D-WP(C)/38053/2026	PRAVAKAR PRADHAN	TUKUNA KUMAR MISHRA	
	WP(C)/ /	MP		15598/2026
217	D-WP(C)/30464/2023	DECOR REALITY PVT. LTD, BBSR, KHURDA		
	WP(C)/30464/2023	MP		15599/2026
218	D-WP(C)/38055/2026	BANSHIDHAR BHOL	ADISHA MOHANTY	
	WP(C)/ /	MP		15600/2026
219	D-WP(C)/38055/2026	BANSHIDHAR BHOL	ADISHA MOHANTY	
	WP(C)/ /	MP		15601/2026
220	D-WP(C)/28738/2026	ZENITH SCHOOL OF NURSING, BARGARH		
	WP(C)/19930/2026	MP		15602/2026
221	D-WP(C)/38061/2026	MAA MANGALA SELF HELP GROUP, SUBARNAPUR	ARANKUMAR MOHANTY	
	WP(C)/ /	MP		15603/2026
222	D-WP(C)/15560/2026	ACHARYA HARIHAR COLLEGE OF NURSING, DHENKANAL		
	WP(C)/10955/2026	MP		15604/2026
223	D-WP(C)/28720/2026	LAXMIDHAR COLLEGE OF MEDICAL SCIENCE, BALASORE		
	WP(C)/20144/2026	MP		15605/2026
224	D-WP(C)/28727/2026	KOSHAL COLLEGE OF PHARMACY, SAMBALPUR		
	WP(C)/20163/2026	MP		15606/2026
225	D-WP(C)/29108/2026	GURUSIKHYA COLLEGE OF NURSING, ANGUL		
	WP(C)/20287/2026	MP		15607/2026
226	D-WP(C)/36788/2026	NRUSINGHANATH SCHOOL OF NURSING, MITHAPALI, BARGADA		
	WP(C)/25531/2026	MP		15608/2026
227	D-WP(C)/32525/2026	BANAMALI KAMAR	SURYAKANTA DWIBEDI	
	WP(C)/ /	MP		15609/2026
228	D-WP(C)/38078/2026	SANKARA KONDAGORI	RANJAN KUMAR NAYAK	
	WP(C)/ /	MP		15610/2026
229	D-WP(C)/35169/2026	M/S SAGAR CREATIVE ADS AND SOLUTIONS, KANSIROA	ABHIRAM CHARYA	
	WP(C)/24480/2026	MP		15611/2026
230	D-WP(C)/38089/2026	HEMANGINI@SUCHITRA KIRSANI	PRAGYAN PARAMITA MOHANTY	
	WP(C)/ /	MP		15612/2026
231	D-WP(C)/38062/2026	BANAMALI SAHOO	BISHNU PRASAD RATH	
	WP(C)/ /	MP		15613/2026
232	D-WP(C)/38103/2026	GOURANGA CHARAN BEHERA	SHIBANI SAMARPITA OJHA	
	WP(C)/ /	MP		15614/2026
233	D-WP(C)/38107/2026	RASHMI REKHA BEHERA	NIRANJAN LENKA	
	WP(C)/ /	MP		15615/2026
234	D-WP(C)/38110/2026	SUBASH CHANDRA PARIDA	BRUNDABAN ROUT	
	WP(C)/ /	MP		15616/2026
235	D-WP(C)/15594/2026	SWAGATIKA DAS		
	WP(C)/11418/2026	MP		15617/2026
236	D-WP(C)/6876/2024	SUSHREETA BARICK	LAXMIKANTA MOHANTY	
	WP(C)/3769/2024	MP		15618/2026
237	D-WP(C)/38113/2026	MANAGING DIRECTOR OF ALAKA MANPOWERS & TRAINING SERVICE, KHURDHA	AKANKSHA MOHANTY	
	WP(C)/ /	MP		15619/2026
238	D-WP(C)/24818/2023	DEBAJYOTI PANDA	MR. SUBIR PALIT, SUBHENDU KAR, BUDHADEV ROURAY	
	WP(C)/24818/2023	MP		15620/2026
239	D-WP(C)/38114/2026	BASANT KUMAR NAIK	ATUL TRIPATHY	
	WP(C)/ /	MP		15621/2026
240	D-WP(C)/34207/2026	DASARATHA BERIHA		
	WP(C)/23780/2026	MP		15622/2026
241	D-WP(C)/38127/2026	BINAYAK NAYAK	SURYA PRATAP DEO	
	WP(C)/ /	MP		15623/2026
242	D-WP(C)/38134/2026	DR. BHUPATI BHUSAN DAS	DEBARANJAN RAY	
	WP(C)/ /	MP		15624/2026
243	D-WP(C)/38095/2026	ANITA CHOUDHURY	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		15625/2026
244	D-WP(C)/38142/2026	MAA SAMALEISWARI SELF HELP GROUP, SUBARNAPUR	ABHIRAM MOHANTY	
	WP(C)/ /	MP		15626/2026
245	D-WP(C)/23858/2026	AJAYA KUMAR PATI		
	WP(C)/16314/2026	MP		15627/2026
246	D-WP(C)/38148/2026	RADHA KRISHNA WOMEN SELF HELP GROUP, KHURDHA	SUBHENDU ROURAY	
	WP(C)/ /	MP		15628/2026

247	D-WP(C)/36779/2026 WP(C)/25402/2026	SAROJ KUMAR BOSE MP	SOURAV SUMAN BHUYAN	15629/2026
248	D-WP(C)/38157/2026 WP(C)/ /	MAA BUDHI THAKURANI WOMEN SELF HELP GROUP, KORAPUT MP	HELEEN KUMAR	15630/2026
249	D-WP(C)/38164/2026 WP(C)/ /	PRAKASH CHANDRA SAHOO MP	BISWAJIT NAYAK	15631/2026
250	D-WP(C)/38163/2026 WP(C)/ /	LAXMINARAYANA WOMEN SELF HELP GROUP, KORAPUT MP	ROBINA KOUTRAY	15632/2026
251	D-WP(C)/30954/2026 WP(C)/21451/2026	PAPUN DASH MP	PAPUN DASH(IN PERSON)	15633/2026
252	D-WP(C)/38167/2026 WP(C)/ /	PRATIMA WOMEN SELF HELP GROUP, DHANBAD, JHARKHAND MP	SURABH DANDA, KORAPUT	15634/2026
253	D-WP(C)/38169/2026 WP(C)/ /	JITENDRA KUMAR BEHERA MP	ATUL TRIPATHY	15635/2026
254	D-WP(C)/38168/2026 WP(C)/ /	MAA LAXMI WOMEN SELF HELP GROUP, KORAPUT MP	KOBILAKUTTA ROUTHAY	15636/2026
255	D-WP(C)/38179/2026 WP(C)/ /	MAA SARASWATI WOMEN SELF HELP GROUP, KORAPUT MP	SUBHASMA KOUTRAY	15637/2026
256	D-WP(C)/38172/2026 WP(C)/ /	STEEL AUTHORITY OF INDIA LTD MP	RUPESH KUMAR KANUNGO	15638/2026